



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WP(C)/1891/2008 PART-HEARD, BY SLIP (HEARING)	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
WITH				
2	WP(C)/2806/2012	DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS	MR.A C BORBORA MR.U K NAIR MR.M SMITH	SC, CBSC SC, EDU
WITH				
3	WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
WITH				
4	WP(C)/4034/2013 (HEARING)	EQUALITY FORUM Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	GA, ASSAM MR.D K DAS MR.M SARANIA MR.S R GOGOI MR.S U AHMED MS.M GOSWAMI MR.D MAHANTA MR. D. MAZUMDER, ADDL. AG,ASSAM MRD DUARA MS.L GOGOI
WITH				
5	WP(C)/2752/2013	MD. SHAKEEL SAADULLAH and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA (P1) U K NAIR A SARMA A CHETRY MD. A HASSAN (P1) MS. B BORA (P1) MS. B BORA (P1)	MR. N DUTTA MR G BAISHYA MR. D K DAS MD. A HASSAN SC, FINANCE MR D DUARA

6	PIL/72/2016 FIXED (HEARING)	RITA DAS MOZUMDAR Versus THE STATE OF ASSAM and 16 ORS.	MS.R D MOZUMDAR MR. D MAZUMDAR (AMICUS CURIAE) MR S S TALUKDAR (AMICUS CURIAE)	MR. K N CHOUDHURY MR.D SAIKIA(R-9, 20 AND 21)) GA, ASSAM MR. JYOTIRMOY ROY MR.P HAZARIKA(R-9) MR. J PATOWARY MR S P DAS(R-19) MRA BARMANR-9 MR. N DAS(R-19) MISS. R R KAKATI MR. S SARMA MR.M.A.ISLAM MR.T K MISRA(R-9) MR. J ROY (R-18) MR. C CHAKRAVARTY MR D DAS SC, GMC SC, G M D A SC, TRANSPORT SC, A S T C
- FOR ORDERS -				
7	I.A.(Civil)/3802/2022 CAVT./56/2022 in WA/144/2022 WITH WA/144/2022	PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. Versus THE STATE OF ASSAM PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. Versus THE KUJI SATRA MASHMORA SAMABAI SAMITEE LTD. AND 4 ORS.	MR. A SARMA MR. K KALITA MR. A SARMA MR. K KALITA MR. L LIKHASE SANGTAM	GA, ASSAM MR. K SINGHA GA, ASSAM MR D K DAS MR. K SINGHA MS. P BHUYAN FOR CAVEATOR SC, ELEM. EDU MR. T J MAHANTA (r-18) MS. K MALAKAR(R-21) GA, ASSAM MR. P P BARUAH (R-17) MRS. R S CHOWDHURY (R 14, 23, 25) MR. A BHATTACHARYA(R- 21) MR. R SARMA (R-17) MR. U K BARMAN (r-23) MR. S P CHOUDHURY (R- 11) MR. P P DUTTA MRS S BARUAH(R-12) MRS. K BARPUZARI(R-12) MR. A CHAMUAH (R-12) MR D J DAS R SARMAH (R-16) MR J BORAH (R-16) MR H ALI (r-23) MR. M A I HUSSAIN (R-22) MR. K KAKOTI (R-16) MR. K P PATHAK (r-19) MS G DAS (R 14, 23, 25) MR. S D ROY (R-12) MR. R KONWAR (r-23) MS S DAS (r-10) MR T GOGOI (r-18) MR T DAS (R 14, 23, 25) MR K BISWAKARMA (R-11) MR BHARGAV DAS (r-19) MR ARINDAM BARUAH (r- 19) MS P SARMA (r-18) MR. S. J. SARKAR (R-11) MR B YADAV (r-10) SC, SEC. EDU. SC, SSA
8	PIL/30/2023	WE FOR GUWAHATI FOUNDATION AND 2 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MS. SUDAKSHINA K. MS. D GHOSH	

9	WA/226/2023	THE UNION OF INDIA AND ORS. Versus NO. 964650165 CONST./GD UDDHAB SAIKIA	MR H GUPTA MR R DAS	
	WITH I.A.(Civil)/1735/2023 in WA/226/2023	THE UNION OF INDIA AND ORS. Versus NO. 964650165 CONST./GD UDDHAB SAIKIA	MR H GUPTA MR R DAS	
10	Cont.Cas(C)/463/2023	SUNIL HAZARIKA Versus PRASANTA BORKOTAKY	MR S KHOUND MR D J MEDHI	
11	WA/348/2022	DHARANI DAS AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS .	MR S KHOUND MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/2220/2023 in WA/348/2022	DHARANI DAS AND ANR. Versus SUBRATA SARKAR AND 4 ORS .	MR S KHOUND MR S KHOUND MR D J MEDHI	SC, AFDC
12	WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/3848/2022 in WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/2205/2023 in WA/349/2022	SUNIL HAZARIKA, Versus RAKHAL CHANDRA DAS AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
13	WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH I.A.(Civil)/3457/2022 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH I.A.(Civil)/491/2023 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. D DAS SR. ADV MR. H K NATH	SC, AFDC
	WITH I.A.(Civil)/699/2023 in WA/366/2022	NISAR AHMED, Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED MR. H K NATH	SC, AFDC
14	I.A.(Civil)/1876/2023 in WA/6704/2023	SUBHASH NATH MAZUMDAR Versus NIRENDRA KUMAR NATH AND 5 ORS.	MR. K A MAZUMDER MR A HAI M. ROBBANI	GA, ASSAM SC, SEC. EDU.
	WITH WA/6704/2023 (Filing Number)	SUBHASH NATH MAZUMDAR Versus NIRENDRA KUMAR NATH AND 5 ORS. H	MR. K A MAZUMDER	
15	I.A.(Civil)/2570/2023 in WA/9536/2023	AMAL KUMAR DAS Versus JATINDRA NATH DEKA AND 3 ORS.	MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU.

	WITH WA/9536/2023 (Filing Number)	AMAL KUMAR DAS Versus JATINDRA NATH DEKA AND 3 ORS. B KHUDEJA BEGUM Versus SALEHA BEGUM LASKAR AND 7 ORS.	MR. K KALITA MR. S BANIK MR. B U LASKAR	
16	I.A.(Civil)/2599/2023 CAVT. NO.06832/023, CAVT./683/2023 in WA/9937/2023			MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS SC, SEC. EDU. FOR CAVEATOR
	WITH WA/9937/2023 (Filing Number)	KHUDEJA BEGUM Versus SALEHA BEGUM LASKAR AND 7 ORS. H NUMALIGARH REFINERY LIMITED Versus UNION OF INDIA AND 2 ORS.	MR. S BANIK MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	
17	I.A.(Civil)/2624/2023 in WA/7965/2023			DY.S.G.I.
	WITH WA/7965/2023 (Filing Number)	NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 2 ORS. A NATIONAL COUNCIL FOR TEACHER EDUCATION AND 2 ORS. Versus KAMALA BEZBARUAH MEMORIAL COLLEGE OF TEACHER EDUCATION AND 5 ORS.	MR. A K SAHEWALLA SC, SCERT, ASSAM MR. I ALAM	SC, ELEM. EDU MR. P P DUTTA MS P SARMA MS. P P DAS DY.S.G.I. SC, DIB. UNIVERSITY FOR CAVEATOR
18	I.A.(Civil)/2643/2023 CAVT. NO.06822/023, in WA/9260/2023			
	WITH WA/9260/2023 (Filing Number)	NATIONAL COUNCIL FOR TEACHER EDUCATION Versus KAMALA BEZBARUAH MEMORIAL COLLEGE OF TEACHER EDUCATION AND 5 ORS. H	MR. I ALAM	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
19	WA/332/2023	ABDUR RAHIM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. B PURKAYASTHA	GA, ASSAM
20	WA/336/2023 CAVT. NO.06772/023, CAVT./677/2023	THE STATE OF ASSAM AND 2 ORS Versus DR NIRABKUMAR SARMAH	SC, HIGHER EDU MR. K GOGOI MR S DAS	MR A KALITA MR. M MAHANTA SC, K A A C FOR CAVEATOR
21	WP(C)/1489/2023 FIXED	SMTI ALOKANANDA DASGUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, N C T E SC, SEC. EDU. SC, ASSAM UNIVERSITY
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
22	C.Ex.App./2/2023	M/S. NET METALLICS Versus THE UNION OF INDIA AND 2 ORS.	MR. S CHETIA MR. J P MORE	SC, GST DY.S.G.I.
	WITH I.A.(Civil)/2557/2023 in C.Ex.App./2/2023	M/S. NET METALLICS Versus THE UNION OF INDIA AND 2 ORS.	MR. S CHETIA MR. J P MORE	SC, GST DY.S.G.I.
23	WA/338/2023	PAULAMI CHAKRABORTY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, ELEM. EDU SC, FINANCE
24	WA/339/2023	SARASWATI PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. A H ALAMGIR	SC, ELEM. EDU GA, ASSAM
25	WA/341/2023	ANWAR UDDIN MAZARBHUIYA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, ELEM. EDU SC, FINANCE DEPTT.
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		

26	ITA/10/2022	THE COMMISSIONER OF INCOME TAX AND ANR Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
	WITH I.A.(Civil)/1950/2023 in ITA/10/2022	THE COMMISSIONER OF INCOME TAX AND ANR Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL	DR. A SARAF
27	ITA/7/2022	THE COMMISSIONER OF TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
	WITH I.A.(Civil)/1951/2023 in ITA/7/2022	THE COMMISSIONER OF TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL	DR. A SARAF
28	ITA/9/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
	WITH I.A.(Civil)/2000/2023 in ITA/9/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL	DR. A SARAF
29	WP(C)/3832/2022	MAYNUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, SEC. EDU. SC, FINANCE
		- ADMISSION WITH NOTICE SERVED - REPLY FILED -		
30	PIL/31/2023	HASIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MR. B P BORAH, INTERVENOR GA, ASSAM MR. S SARMA, Sr. ADVOCATE (R-4) MR. J DEKA (R-4) MR. T K BHUYAN (R-4) MR. S K DEKA (R-4) MR. C TALUKDAR (R-4) MR. A GAUTAM (R-4)
31	WP(C)/1209/2023	BIKUNASH NARZARY AND 3 ORS Versus THE UNION OF INDIA AND 2 ORS	S BORGOHAIN MS. B DEVI G. R. SINGHA	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 11/09/2023

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023

9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8778/2019 FIXED	ROHITAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MRS M BARMAN MR. A DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/1311/2023 FIXED	RAMJAN ALI Versus THE UNION OF INDIA AND 7 ORS	MR. J AHMED MR S ISLAM MR. R ISLAM R BEGUM H G DAISY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/1399/2023 FIXED	MD ESUB ALI @ EUSOB ALI @ RIACHAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/1602/2023	BANESA KHATUN @ BANESHA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MD S HOQUE MD R ISLAM MR. F A FAROOQUE	GA, ASSAM SC, NRC MS. B DEKA DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/2198/2023 FIXED	MATIUR RAHMAN @ MOTIOR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/4350/2023 FIXED	SAHAJAHAN ALI @ SAHZAHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS MS J AKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/4462/2023 FIXED	LILA BISWAS Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

8	WP(C)/4685/2023 B/O	MD. INGRAJUL ISLAM @ ENGRAJUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/5152/2023	MD. NAZRUL ISLAM Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/5186/2023	TOHIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MR. M AHMED MD I H LASKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
11	WP(C)/2682/2017 FIXED, WITH LCR	MD. ABDUL SATTAR Versus THE UNION OF INDIA and 3 ORS	MR.A H ALAMGIR	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/7184/2017 B/O, WITH LCR	BADSAH ALI @ ABDUL BADSAH BADSHA Versus THE UNION OF INDIA 3 ORS	MR.S C PANDIT MR.S SARKAR	GA, ASSAMR. 2,3,4. ASSTT.S.G.I.(R. 1.)
13	WP(C)/1104/2018 FIXED, WITH LCR	MAHARANI RAY @ MAHARANI MONDAL Versus THE UNION OF INDIA AND 5 ORS.	MS. N THAPA MR. B SINHA MR. M GOGOI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/1133/2018 WITH LCR	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/2240/2018 FIXED, WITH LCR	BASED ALI @ ABDUL BASER Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/4721/2018 FIXED, WITH LCR	BARON BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. M CHOUDHURY MR A HAWARI MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/6485/2018 FIXED, WITH LCR	KHADEJA KHATUN @ KHODEJA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/1552/2019 FIXED, WITH LCR	JUBBAR ALI @ ABDUL JUBBAR Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/9197/2019 FIXED, WITH LCR	JAMIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/9231/2019 FIXED, WITH LCR	FORHAD ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/2398/2022 FIXED, WITH LCR	MARJINA BEGUM @ MARJINA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

22	WP(C)/8011/2022 FIXED, WITH LCR	JABEDA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA MS A B MARAK	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
23	WP(C)/8074/2022 FIXED, WITH LCR	KHOKAN RAKSHIT@KHUKAN RAKSHIT Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
24	WP(C)/8108/2022 FIXED, WITH LCR	BEULA KHATUN @ MUSSTT DIL BAHATON NESSA Versus UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
25	WP(C)/8287/2022 FIXED, WITH LCR	IMAN ALI@IMAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. K M HASSAN MR. A H MOLLAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
26	WP(C)/8293/2022 FIXED, WITH LCR	MUSSTT HAFIJA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
27	WP(C)/189/2023 FIXED, WITH LCR	PASHAN ALI Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
28	WP(C)/611/2023 FIXED, WITH LCR	AHATAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/1130/2023 WITH LCR	MARJINA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. A ALI MR. Y ALI S ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/2016/2023 FIXED, WITH LCR	MUSST NASIRON BEGUM @ NESSA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
31	WP(C)/4130/2023 FIXED	BACHIRAN BIBI Versus THE UNION OF INDIA AND 5 ORS	MR I HAQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ORDERS</u>				
32	WP(C)/4544/2022 FIXED	ALI HASSAN @ HASSAN ANSARI Versus XXX AND 11 ORS	MR S N KRISHNATRAYA MR R YASIN	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
33	W.P.(CrI.)/27/2023 FIXED, PERSONAL APPEARANCE	MEGHNA KHEMKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM

WITH
I.A.(CrI.)/691/2023
in W.P.(CrI.)/27/2023

MEGHNA KHEMKA
Versus
THE STATE OF ASSAM AND 11 ORS.

MR. R DUBEY
MS. A B KAYASTHA
MR. A N I HUSSAIN
MS N B KAYASTHA

GA, ASSAM

HEARING

34	WP(C)/4900/2016 PART-HEARD, FIXED, WITH LCR	REHENA BIBI Versus THE UNION OF INDIA and 4 ORS	MR. M KHAN MRJ RAHMAN	GA, ASSAM ASSTT.S.G.I.
35	WP(C)/5229/2016 FIXED, WITH LCR	LALBHANU @ LAL BHANU BEGUM Versus THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MISS S PERBEEN	GA, ASSAM R2,3, and 4 ASSTT.S.G.I.(R1)
36	WP(C)/1851/2017 FIXED, WITH LCR	MAMTAZ BEGUM Versus THE UNION OF INDIA and 4 ORS.	MS.M GOGOI MS.S CHAKRABORTY MRS.S AHMED MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
37	WP(C)/4560/2018 FIXED, WITH LCR	HANUFA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS. C KALITA MS K GOGOI MR S ISLAM MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
38	WP(C)/7391/2018 FIXED, WITH LCR	KARIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS. D GHOSH MR. M ISLAM MS. M BARMAN MS K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	WP(C)/2335/2019 FIXED, WITH LCR	SAIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)

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LEAVE NOTE OF ADVOCATES FOR 11/09/2023

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1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
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8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5252/2021	RAJU ADHIKARI Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, SEC. EDU. SC, K A A C
2	WP(C)/4243/2023 FIXED, WITH WP(C)/2557/2015 (D/O), WITH WP(C)/2990/2017 (D/O)	KAMAL KATAKY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, GAD SC, REVENUE SC, FINANCE
3	WP(C)/4649/2023 FIXED	GEETANJALI HANDIQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, FOREST
4	WP(C)/4686/2023 FIXED	AMALANGSHU DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
5	WP(C)/4716/2023 FIXED	FAKRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI	SC, HEALTH AND F W
6	WP(C)/5189/2023	BINU DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS. D. DEVI	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
7	WP(C)/5203/2023	MD TARIKUDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. A K AZAD MS S DEVI	GA, ASSAM SC, AG SC, FINANCE
<u>ADMISSION</u>				
8	WP(C)/1886/2014	HARAKANTA SAIKIA and 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MR R DHAR, SC, HANDLOOM AND TEXTILE DEPTT. (R-1 & 3) MR.M R LASKAR MR.J P DAS MR.R HAZARIKA MR.D DEY SC, PF

9	WP(C)/8270/2017 FIXED	NAMITA CHAKRABORTY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS	MR. S SAIKIA (SC, INCOME TAX) DR. B N GOGOI (SC, INCOME TAX) MR. S SARMA(SC, INCOME TAX DEPARTMENT) ASSTT. S.G.I.
10	WP(C)/1985/2018	TIPJAN BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. B J TALUKDAR MR J CHUTIYA MR. P TALUKDAR MS. S KEMPRAI MRS. S SARMA	GA, ASSAM MR. N. K. DEBNATH, SC, P&RD
11	WP(C)/1558/2019	UTPAL PATHAK AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, GAD SC, PERSONNEL DEPT. SC, FINANCE
12	WP(C)/4472/2019 FIXED	BONOMALI GOHAIN KONWAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. R HAZARIKA MR. C CHAKRAVARTY	SC, TAXATION SC, APSC
13	WP(C)/2974/2020 FIXED	ALL ASSAM NURSES ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. A KHANIKAR MR. M SAIKIA	SC, HEALTH AND F W SC, FINANCE
14	WP(C)/5327/2020 FIXED	JINTUMONI NATH Versus THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM
15	WP(C)/477/2021 FIXED	MALLABIKA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DR. B AHMED (r-5) GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY (r-5)
WITH				
16	WP(C)/1769/2021	NAZRIN SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR B CHAKRAVORTY MRS P HAZARIKA	GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY
17	WP(C)/769/2021	MD. AFTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
18	WP(C)/910/2021 FIXED	SURAJIT BAISHYA Versus THE STATE OF ASSAM AND 3 ORS	MR P DEKA MR. B BORAH MR. D J NATH	SC, HEALTH SC, FINANCE
19	WP(C)/1237/2021	DR MANOJ KUMAR BAISHYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A AHMED MS. D GOSWAMI	SC, HEALTH AND F W
20	WP(C)/3387/2021 FIXED	DHRUBA PRASAD GOSWAMI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM SC, TAXES SC, FINANCE SC, HEALTH
21	WP(C)/5502/2021	SAMSHAD BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR R ISLAM MS M DEKA	GA, ASSAM SC, AG MR. S K MEDHI (R4, SC, AG) MR. S K MEDHI (R4, SC, AG) SC, HANDLOOM AND TEXTILE ASSTT.S.G.I.
22	WP(C)/7052/2021	KARTIK KUMAR YADAV AND 20 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR M CHANDA MR S CHOUDHURY MR S NATH	
23	WP(C)/685/2022 FIXED	BIREN HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, CO OP GA, ASSAM SC, AG
24	WP(C)/1368/2022	MANIK CH. BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. S UPADHAY	SC, HEALTH SC, FINANCE
25	WP(C)/1370/2022	MANTU BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	SC, GDD

26	WP(C)/1587/2022	ASWINI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MR. C DAS	SC, HIGHER EDU MR. M K CHOUDHURY (R4) MR A CHOUDHURY (R4) MR. A BARKATAKI (R4) MR P BHARDWAJ (R4) MR. M SARMA (R4) SC, FINANCE DEPTT. GA, ASSAM
27	WP(C)/4442/2022 WITH LCR	PRANAB RONGCHONG Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	
28	WP(C)/6332/2022 B/O	SMTI RUNTI GOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. P C DEY SC, K A A C	SC, P AND R.D. SC, AG
29	WP(C)/6647/2022 FIXED	RATUL ACHARYYA Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	SC, AG SC, EDU
30	WP(C)/7557/2022	NITU DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR J ISLAM MR. A HUSSAIN MS D DAS MR M SIDDIQUE	MRS. R DEVI ASSTT.S.G.I.
31	WP(C)/215/2023 FIXED	NIVA DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, AG SC, HEALTH SC, FINANCE
32	WP(C)/245/2023 FIXED	NIYAZ AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR S HOQUE	GA, ASSAM SC, AG SC, PWD SC, FINANCE
33	WP(C)/655/2023	SMTI SARMILA SAHANI Versus THE STATE OF ASSAM AND 5 ORS	MR. R DE MS. D PATHAK	SC, AG MR. S K MEDHI (R-6) SC, EXCISE DEPTT. SC, DIMA HASAO
34	WP(C)/1322/2023	DR. ARUP JYOTI BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, A.H and V. DEPT.
35	WP(C)/2161/2023 FIXED	ABU TAHER AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR DEBA SARMAH MS N SHYAM MR R CHETRY	SC, ELEM. EDU
36	WP(C)/2254/2023 FIXED	PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
37	WP(C)/3320/2023 (PERSONAL APPEARANCE), FIXED	HAFIZA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MR. I H LASKAR MR. P DAIMARY MR. R. KARIM	GA, ASSAM MR. T C CHUTIA (R-1 , R-2, R-4, R-5, R-6) SC, FINANCE
38	WP(C)/3873/2023 FIXED	SRI ANNAJIT NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. S R GOGOI MS B DUTTA C. SARMAH J SAIKIA	SC, CO OP SC, FINANCE
39	WITH WP(C)/3745/2023	AMRIT SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. S R GOGOI MS B DUTTA C. SARMAH J SAIKIA	SC, CO OP SC, FINANCE
40	WITH WP(C)/3874/2023	BHOLA RAM SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S R GOGOI J SAIKIA	SC, CO OP SC, FINANCE
41	WITH WP(C)/3875/2023	SRI NETRA KAMAL BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. S R GOGOI MS B DUTTA C. SARMAH J SAIKIA	SC, CO OP SC, FINANCE

42	WITH WP(C)/3876/2023	MD. MOFIUL HAQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. S R GOGOI MS B DUTTA C. SARMAH J SAIKIA	SC, CO OP SC, FINANCE
<u>BAIL HEARING (BA)</u>				
43	Bail Appln./2769/2023 FIXED	ANJU DAS Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
<u>ORDERS</u>				
44	WP(C)/6490/2015	PRANITA DEVI PRADHAN and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.S K DAS MRR KARIM	SC, SECONDARY EDUCATION SC, FINANCE
45	Review.Pet./61/2020 IN WP(C)/286/2016 (D/O), WITH WP(C)/1622/2003 (D/O), WP(C)/7560/2003 (D/O), WP(C)/3861/2004 (D/O), WP(C)/4714/2010 (D/O)	THE STATE OF ASSAM AND 2 ORS Versus SRI CHANDAN KALITA AND 2 ORS	MR. R MAZUMDAR	MR D K NATH
46	Review.Pet./42/2021 IN WP(C)/5729/2019(D/O), WITH CAVT. NO. 1256/2019	SHEHNAZ BEGUM Versus JYOTI PRASAD LAHAN AND 12 ORS	MR H K SARMA MR. B DAS MR. D THAOSEN	MR. K N CHOUDHURY MR. J PATOWARY SC, HEALTH FOR CAVEATOR
	WITH I.A.(Civil)/93/2020 in Review.Pet./42/2021	JYOTI PRASAD LAHAN AND 12 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, HEALTH AND F W SC, BTC SC, K A A C
47	WP(C)/2952/2021	RAKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MS D DAS MR H KALITA	GA, ASSAM SC, AG SC, EXCISE DEPTT.
48	Review.Pet./86/2023 IN WP(C)/6596/2022 (D/O)	CHARU KALITA AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	SC, ELEM. EDU SC, FINANCE
49	I.A.(Civil)/1669/2023 in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
	WITH WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
50	I.A.(Civil)/1917/2023 in WP(C)/5586/2020	ON THE DEATH OF KAMINI KUMAR ROY, HIS WIDOW NAMELY SANDHYA ROY AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS.	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	SC, ELEM. EDU SC, FINANCE
	WITH WP(C)/5586/2020	SUCHIL CH RAY AND 121 ORS Versus THE STATE OF ASSAM AND 9 ORS.	MR. J AHMED MR Z RAHMAN	SC, ELEM. EDU SC, FINANCE
	WITH I.A.(Civil)/2639/2023 in WP(C)/5586/2020	ON THE DEATH OF NALESWAR ROY HIS WIDOW NAMELY NISHI BALA ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM H G DAISY MR S ISLAM	SC, ELEM. EDU SC, FINANCE
51	I.A.(Civil)/2619/2023 in WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA	GA, ASSAM SC, FINANCE SC, WATER RESOURCE
	WITH WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS N NATH MR. M DUTTA	MR. B. GOGOI, SC, FINANCE AND TAXATION SC, WATER RESOURCE

WITH
I.A.(Civil)/2374/2023
in WP(C)/4997/2020

ABDUL MATIN BARBHUIYA AND 3 ORS

Versus

THE STATE OF ASSAM AND 4 ORS

DHANESH PRASAD SINGH

Versus

THE STATE OF ASSAM AND 5 ORS

MR. M DUTTA

MS S DEV

SC, FINANCE

SC, WATER RESOURCE

52 WP(C)/4500/2023
FIXED

MR. S K DAS

MR D BARMAN

GA, ASSAM

SC, AG

SC, SEC. EDU.

SC, FINANCE

53 WP(C)/4514/2023
FIXED

SMT. JUNU RANI BAISHYA

Versus

THE STATE OF ASSAM AND 5 OTHERS

MR H GUPTA

MR Y. BARBHUIYA

SC, HIGHER EDU

GA, ASSAM

SC, AG

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LEAVE NOTE OF ADVOCATES FOR 11/09/2023

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4915/2023 FIXED	SANEKA PARVIN AND ANR Versus THE UNION OF INDIA AND 9 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH MR S ABDULLAH	GA, ASSAM MRS. R DEVI DY.S.G.I. SC, HEALTH DEPARTMENT, ASSAM
2	WP(C)/4953/2023 FIXED	MAJIBAR RAHMAN AND 87 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM SC, REVENUE SC, FOREST SC, BTC
3	WP(C)/5039/2023 CAVT. NO.09202/023, FIXED, WITH CAVT. NO. 920/2023 (D/O)	MINHAZ UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. A M KHAN MR. R I DEWAN	SC, CO OP MR. M U MONDAL (R-6) MR. M DUTTA MR. N UDDIN MS. N NASRIN (R-6) MR A ALIM SK (R-6) MR. A W MONDAL (R-6) FOR CAVEATOR
4	WP(C)/5188/2023	SMTI. SABITRI BIN Versus THE STATE OF ASSAM AND 6 ORS	MR. R ISLAM MR G U AHMED S AKTAR	SC, P AND R.D. GA, ASSAM
5	WP(C)/5190/2023	JAHAN UDDIN AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
6	WP(C)/5208/2023	MD. BADUR JAMAN Versus UNION OF INDIA	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
ADMISSION				
7	WP(C)/3367/2023 CAVT. NO.02412/023, FIXED, WITH CAVT. NO. 241/2023	OIL INDIA LTD., Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. M HUSSAIN MR. K KALITA MS G SWAMI	GA, ASSAM R SARMAH MR J BORAH FOR CAVEATOR SC, REVENUE
8	WP(C)/4106/2023 FIXED	RONGPUR CO OPERATIVE SOCIETY LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	SC, CO OP GA, ASSAM

ORDERS

9	Cont.Cas(C)/515/2022 FIXED	JYOTISH CHANDRA DAS Versus AAYUSH GARG IAS	MR. R K TALUKDAR DIKSHITA DEKA	MR. K GOGOI (R-2)
10	WP(C)/2096/2023 FIXED, WITH OFFICE NOTE	DILOWARA AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS N DEKARAJA	GA, ASSAM MS G HAZARIKA, SC, REVENUE & DM DEPARTMENT (R-1) MR. C K S BARUAH, GOVT. ADVOCATE (R-2,3) SC, REVENUE AND DISASTER MANAGEMENT DEPT
11	WP(C)/5043/2023	BOGIDHOLA TEA AND TRADING CO. (P) LTD., Versus THE RESERVE BANK OF INDIA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. P DAS (R- 3,4,5)

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LEAVE NOTE OF ADVOCATES FOR 11/09/2023

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1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
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3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3696/2023 FIXED	BIKASH PURKAYASTHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. P GOSWAMI MR D K ROY	GA, ASSAM SC, SEC. EDU.
2	WP(C)/4084/2023 FIXED	DRIBBLEENA SARANIA Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA	GA, ASSAM SC, WPT AND BC
3	WP(C)/4366/2023	UDDIPTA KASHYAP Versus THE UNION OF INDIA AND 4 ORS	MR. M HUSSAIN MR. M ISLAM MS. S SULTANA	DY.S.G.I.
4	WP(C)/4755/2023 FIXED	MD. SHAHENSHAH ALAM @ SHAHENSHAH ALAM Versus THE STATE OF ASSAM AND ANR	MR. N H LASKAR	SC, HEALTH
5	WP(C)/4781/2023 FIXED	JYOTSNA K BISWAL ROUT Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. U K NAIR MR D DEKA MR N J KUMAR	SC, G U
6	WP(C)/4843/2023 CAVT. NO.09352/023, FIXED	MD. MAZID ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA(CAVEATOR) SC, EDU
7	WP(C)/4894/2023 FIXED	WACHEL ALI AHMED Versus THE STATE OF ASSAM AND 9 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	SC, ELEM. EDU GA, ASSAM SC, SSA
8	WP(C)/5204/2023	MEHBUB HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM SC, SEC. EDU. SC, INDUSTRIES
ORDER (STAY VACATING)				
9	I.A.(Civil)/2615/2023 in WP(C)/4526/2023	SMTI. MOUCHUMI SAHARIA, Versus SMRITI REKHA KALITA AND 3 ORS.	MR. M DUTTA MS S DEV	SC, SEC. EDU.
	WITH WP(C)/4526/2023	SMRITI REKHA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
ADMISSION				

10	WP(C)/7178/2019 FIXED	HAREKRISHNA SARMA AND 25 ORS. Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MR. K K DEY MR V K BAROOAH	SC, HIGHER EDU SC, G U
11	WP(C)/2818/2020	NARAYAN CHANDRA ROY AND 56 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, ELEM. EDU SC, FINANCE
12	WP(C)/3005/2020 FIXED	TRIDIP SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. R SARMA	SC, SEC. EDU.
13	Arb.P./23/2021	M/S R J PADMARAJ Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
14	WP(C)/535/2021 FIXED	JAHIRUL AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	SC, HIGHER EDU, ASSAM MR H R A CHOUDHURY (R-5,3) MR F U BARBHUIYA (R-5) MR. S P CHOUDHURY MR. A S TAPADER (R-5,3) C M DEKA (R-5,3) MR K BISWAKARMA MS B DEVI SC, U G C SC, ASSAM UNIVERSITY, SILCHAR
15	WP(C)/3770/2021 FIXED	DIBYAJYOTI BORAH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU MR R SENSUA (R4) MR D BORAH (R4)
16	WP(C)/5610/2022 WITH	JYOTISHMOY BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
17	WP(C)/1162/2023	DR. BHASKAR JYOTI SARMAH AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. R DEKA MR. S S GOSWAMI MR. P G BHAGAWATI	SC, HIGHER EDU SC, AG
18	WP(C)/4252/2022	BAZLUL BASIT AND ANR Versus THE GOVERNMENT OF ASSAM AND 2 ORS	MS M DAS	SC, SEC. EDU.
19	WP(C)/5381/2022 B/O	MUSTAFA JALAL LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	SC, SEC. EDU.
20	WP(C)/8407/2022 FIXED	DR JINTU MONI DUTTA Versus THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU MS. P BHATTACHARYA (R-4,5) MR. A BORUA (R-4,5) MS P SARMA (R-4,5) SC, HEALTH
21	WP(C)/8160/2022 WITH	MONOWARUL HASSAN KHAN Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	SC, HIGHER EDU MR. K GOGOI MR. C K S BARUAH DY.S.G.I. SC, HEALTH
22	WP(C)/493/2023 B/O	MD KAMAL UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN M KHATUN MS. Y AKHTAR	SC, SEC. EDU.
23	WP(C)/2705/2023 BY SLIP, PERSONAL APPEARANCE	SONU SINGH AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM MR. C K S BARUAH DY.S.G.I.

24	WP(C)/2782/2023	DEMOW TOWN HIGH SCHOOL MANAGING AND DEVELOPMENT COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM SC, SEC. EDU.
25	WP(C)/3034/2023 FIXED	LUKESWAR CHANGMAI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, SSA
26	WP(C)/3779/2023	RUPAK CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, FINANCE SC, BTC
27	WP(C)/3975/2023	KANAKLATA CHAUHAN AND 11 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R BORA	GA, ASSAM DY.S.G.I.
28	WP(C)/3976/2023	SUMIT CHAUHAN AND 8 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. R BORA MR ARINDAM BARUAH	GA, ASSAM DY.S.G.I.
ORDERS				
29	WP(C)/2504/2020 B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	MR. A GANGULY, (R-6) MR T CHHETRI, (R-6) SC, SEC. EDU.
30	WP(C)/3619/2020 B/O	MAITRAYEE CHAKRAVARTY Versus THE STATE OF ASSAM AND 2 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, HIGHER EDU
31	WP(C)/4898/2020	DR. AMAD UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. B. C. DAS (R8) MR. B. DEURI, GA, ASSAM (R7) MR. P. DEKA (R8) MR. A K DUTTA (R3, R5) MR. B BORAH (R8) MR. B PURKAYASTHA (R3, R5)
32	WP(C)/5966/2021	DR. NIRMALA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU MR. K N CHOUDHURY (r-5) MR. U K NAIR MR. J PATOWARY (r-5) MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY N GAUTAM MS N NEWME
33	WP(C)/424/2022	SHAHER ALI Versus THE STATE OF ASSAM AND 19 ORS	MR. M AHMED	SC, ELEM. EDU GA, ASSAM MR M HASHAN (r-9 to 18) MS M DEKA (r-6)
34	I.A.(Civil)/2362/2022 WITH CRP(IO)/244/2019 (D/O) in CRP(IO)/244/2019 WITH	BHRAMAR KUMAR MAHANTA Versus SRI P.K.CHOWDHURY, IAS (RETD) AND 4 ORS.	MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN MR A BHATRA	MR. U C RABHA MR. S M SARMA
35	Review.Pet./7815/2021 (Filing Number) WITH I.A.(Civil)/1706/2021 WITH I.A.(Civil)/2363/2022	SHRI P.K CHOWDHARY, IAS AND 2 ORS. Versus SRI PRASANTA KUMAR BARUAH AND ANR. A P. K CHOWDHARY, IAS (RETD.) AND 2 ORS. Versus PRASANTA KUMAR BARUAH AND ANR. BHRAMAR KUMAR MAHANTA Versus SRI P.K.CHOWDHURY, IAS (RETD) AND 4 ORS.	MR. U C RABHA MR. U C RABHA MR S MATAK MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN MR A BHATRA	MR. A BISWAS MR R KALITA MS S AHOM

36	WP(C)/3709/2022 B/O	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. D M H R KHAN MR. N ISLAM MS. N GOSWAMI	GA, ASSAM SC, SEBA
37	WP(C)/6554/2022 B/O	DR. HADIQA SHIRIN Versus THE STATE OF ASSAM AND 3 ORS	MS S CHAKRABORTY	SC, HEALTH
38	WP(C)/7692/2022 B/O	AFZAL HOSSAIN MONDAL Versus THE STATE OF ASSAM AND 4 ORS	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, ELEM. EDU
39	Cont.Cas(C)/86/2023	DIPAK CH. NATH AND 5 ORS Versus SMTI. MAMATA HOJAI, AES AND ANR	MR. J PATOWARY	
40	Review.Pet./98/2023 IN WP(C)/757/2022 (D/O), WITH OFFICE NOTE	UNION OF INDIA AND 4 ORS. Versus PUJA DAS	MR. B CHAKRAVARTY	
41	Cont.Cas(C)/189/2023	GIRIDHAR SARMA Versus NARAYAN KONWAR AND ANR	MS. J DEKA MS. A TALUKDAR	SC, HIGHER EDU MR. K GOGOI
42	Cont.Cas(C)/407/2023	RAUNAK HUSSAIN Versus NARAYAN KONWAR AND 2 ORS	MR. Y S MANNAN MS N DEKARAJA	
43	Cont.Cas(C)/535/2023	ABDUR REZZAQUE Versus NUR ASAD MONDAL AND 2 ORS	MR. M RAHMAN	
44	Cont.Cas(C)/543/2023	SADHANA DEVI Versus MRS. SURANJANA SENAPATI, ACS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	
45	Cont.Cas(C)/544/2023	SK. MAHAMMAD ZAKIR HUSSAIN Versus DR. BIJOYA CHOUDHURY, IAS	MR. R ISLAM MR G U AHMED	
46	WP(C)/3645/2023 FIXED	RAJESH KUMAR VERMA Versus THE UNION OF INDIA AND 4 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS	DY.S.G.I. SC, NVS SC, KVS SC, CBSE
47	WP(C)/3885/2023 FIXED	MONSURA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
48	WP(C)/4455/2023 FIXED	PRADIP SARMA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, AG SC, SEC. EDU. SC, FINANCE
49	WP(C)/4657/2023 FIXED	HUMEN GOGOI Versus THE STATE OF ASSAM AND ORS.	MR. A DEKA MR N SARMA	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 11/09/2023

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1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF THE
HONOURABLE DIVISION BENCH-II AND THE
SINGLE BENCH OF HONOURABLE MR. JUSTICE
A.M. BUJORBARUA]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1557/2020 PART-HEARD, FIXED	AMIN HUSSAIN Versus UNION OF INDIA AND 6 ORS.	MR. SURAJIT DAS MR. N AHMED MS. D GHOSH A W AMAN MR R A AHMED MR. S K M ALOMGIR MR. J ABBAS	SC, NRC (R4) SC, ELECTION COMMISSION. (R3) SC, F.T (R2,5TO7)

LEAVE NOTE OF ADVOCATES FOR 11/09/2023

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday, 11th September 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 Mat.App./32/2023	XXXX XXXX Versus XXXX XXXX	MR. N H LASKAR MR. T A CHOUDHURY	
2 CRL.A(J)/97/2023	BADAL CHINKU @ BADAL MURA Versus THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
WITH I.A.(CrI.)/820/2023 in CRL.A(J)/97/2023	BADAL CHINKU @ BADAL MURA Versus THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
3 CRL.A(J)/98/2023	RAJEN MURMU Versus THE STATE OF ASSAM AND ANR.	MS. L DEVI	PP, ASSAM
WITH I.A.(CrI.)/821/2023 in CRL.A(J)/98/2023	RAJEN MURMU Versus THE STATE OF ASSAM AND ANR.	MS. L DEVI	PP, ASSAM
ORDERS			
4 CrI.A./204/2022 <u>1 Y 3 M 7 D</u> : WITH LCR 5 FILES, P.B.-2	BRAJESWAR BORDOLOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
5 I.A.(CrI.)/739/2022 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2, FIXED in CrI.A./314/2022 WITH CrI.A./314/2022	ATUL BISWAS Versus THE STATE OF ASSAM AND ANR.	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
6 Mat.App./16/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MR. S C BISWAS SUSHMITA SENGUPTA	MR. S D ROY (r-2) B DAS (r-2) PP, ASSAM MR B ACHARYYA MS. M ACHARYYA
7 CrI.A./27/2023 <u>0 Y 9 M 5 D</u> : WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED	NURU SIKDAR @ NUR SIKANDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

8	Crl.A./203/2023 <u>6 Y 11 M 24 D</u> :WITH OFFICE NOTE, LCR 6 FILES	RABI BASUMATARY @ B. RONGJABAJA @ RABI Versus NATIONAL INVESTIGATION AGENCY (NIA) AND ANR.	MR J DAS MR. S R RABHA P HAZARIKA	SC, NIA
9	Crl.A./218/2023 <u>1 Y 2 M 21 D</u> :WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(Crl.)/510/2023 in Crl.A./218/2023	MD. AMIR HAMZA Versus THE STATE OF ASSAM AND ANR. MD. AMIR HAMZA Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MR A HAQUE H G DAISY MR. J AHMED MR A HAQUE H G DAISY	PP, ASSAM PP, ASSAM
10	Crl.A./272/2023 WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(Crl.)/645/2023 in Crl.A./272/2023	NIRANJAN MANDAL Versus THE STATE OF ASSAM AND ANR. NIRANJAN MANDAL Versus THE STATE OF ASSAM AND ANR.	MR S C DAS P BURAGOHAIN MR. C. SHIL MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM PP, ASSAM
11	Crl.A./273/2023 <u>0 Y 3 M 14 D</u> :WITH OFFICE NOTE WITH I.A.(Crl.)/647/2023 in Crl.A./273/2023	NEPAL ROY Versus THE STATE OF ASSAM AND ANR. NEPAL ROY Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM PP, ASSAM
12	I.A.(Crl.)/407/2023 <u>0 Y 4 M 4 D</u> :WITH OFFICE NOTE, LC 5 FILES, P.B.-2 in Crl.A./167/2023 WITH Crl.A./167/2023	REKHMAL ALI BARBHUIYA @ MD. REKHMAL ALI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR. REKHMAL ALI BARBHUIYA @ MD. REKHMAL ALI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM PP, ASSAM
13	I.A.(Crl.)/777/2023 WITH LCR 3 FILES in Crl.A./278/2023 WITH Crl.A./278/2023	MD. ABUL KALAM BHUYAN Versus THE STATE OF ASSAM AND ANR. MD. ABUL KALAM BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM PP, ASSAM
14	I.A.(Crl.)/787/2023 WITH OFFICE NOTE, LCR 6 FILES in Crl.A./256/2022 WITH Crl.A./256/2022	TOKHESWAR GOGOI @ BHAILA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. TOKHESWAR GOGOI @ BHAILA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P H KONWAR MR S BORTHAKUR MR P H KONWAR	PP, ASSAM PP, ASSAM
15	I.A.(Crl.)/808/2023 WITH LCR 4 FILES, P.B.-2 in Crl.A./86/2023 WITH Crl.A./86/2023	RATAN DAS Versus THE STATE OF ASSAM AND ANR. KANAKLATA DAS @ KANAKPRABHA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR D CHAKRABORTY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR H R A CHOUDHURY MR D CHAKRABORTY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM
HEARING				
16	Crl.A./394/2017 <u>6 Y 2 M 12 D</u> :WITH LCR 6 FILES, P.B.-2, FIXED	HIFJUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM and ANR	MR Z KAMAR MR.M HUSSAIN MR. L R MAZUMDER MR. L R MAZUMDER MR.N H BARBHUIYA MD. I HUSSAIN	MR.H SARMA ADDL PP,ASSAM

17 CrI.A./183/2022
1 Y 1 M 11 D :WITH LCR 5 FILES,
P.B.-2, FIXED

SIBU SARKAR
Versus
THE STATE OF ASSAM AND ANR.

MR. S S S RAHMAN
MR. M R SODIAL
MS S Z HAYAT
H. BHARALI

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/09/2023

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1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
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6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3141/2023	DIBAN DEKA Versus THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
2	Bail Appln./3143/2023	INUCH MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
3	Bail Appln./3144/2023	SAFIK MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
4	Bail Appln./3145/2023	BESII MAO Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR F U CHOUDHURY MR. A S TAPADER	PP, ASSAM
5	Bail Appln./3146/2023	PUSPA KANTA PEGU Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	PP, ASSAM
6	Bail Appln./3147/2023	MOMINUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M Z SHAH MD P RAHMAN	PP, ASSAM
7	Bail Appln./3150/2023	DILUAR HUSSAIN Versus THE STATE OF ASSAM	U U KHAN MR S AFRIDI	PP, ASSAM
8	Bail Appln./3151/2023	PONITA BALA DAS Versus THE STATE OF ASSAM AND ANR	MR H K DAS MR N K SARMA	PP, ASSAM
<u>MOTION</u>				
9	AB/2675/2023 AB 2631/2023(D/O)	SIMANTA LAHON AND ANR. Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR U SAIKIA	PP, ASSAM
10	AB/2579/2023	JITU MANI DAS Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI	PP, ASSAM
11	AB/2985/2023	MD. MOKLESH ALI Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM
12	AB/3073/2023	NASIRUDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR	PP, ASSAM

13	AB/3074/2023	SOMEDA BEGUM AND ANR. Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
14	AB/3076/2023	HASSAN SHAHRUKH AHMED Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
15	AB/3077/2023	AYNAL HOQUE Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. A M KHAN MR. R I DEWAN	PP, ASSAM
16	AB/3079/2023	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
17	AB/3080/2023	RUNUMANI BEGUM Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL S ISLAM	PP, ASSAM
<u>ADMISSION</u>				
18	Crl.Pet./1206/2022 WITH LCR 1 FILE	MONORANJAN HOW BORA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR M HOQUE (R-2) MR. R A CHOUDHURY (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./1724/2023 WITH LCR, FIXED	DEBOJIT SAHA AND 2 ORS Versus UNION OF INDIA	MR. N BARUAH MR. R J DAS	SC, NCB
20	Bail Appln./2415/2023 WITH CASE DIARY, FIXED	RAHUL MECH Versus THE STATE OF ASSAM	MS D MEDHI MR K THAKUR MR. S. PEGU	PP, ASSAM
21	Bail Appln./2598/2023 FIXED	BIJU DAS Versus THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY MR. R BARTHAKUR	PP, ASSAM
22	Bail Appln./2849/2023 FIXED	AMAL JYOTI BISWAS AND ANR Versus THE STATE OF ASSAM	MR. R P HAZARIKA D LASKAR	PP, ASSAM
23	Bail Appln./2878/2023 FIXED	PHURBA SHERPA Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
24	Bail Appln./2893/2023 FIXED	MUKLIMA BIBI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
25	WITH AB/2666/2023	AZBAHAR ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
26	Bail Appln./2912/2023 FIXED	SONDIP SORONGPHANGSA @ SANDIP SORONGPHANGSA AND ANR. Versus THE STATE OF ASSAM	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS S.DAS	PP, ASSAM
27	WITH Bail Appln./2903/2023	BIRAJ GAUR @ BIRAJ GORE @ BIRJU GOUR Versus THE STATE OF ASSAM	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI	PP, ASSAM
28	Bail Appln./2944/2023 FIXED	AJMAL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. N ANAND MS.D SAIKIA MR A RAZZAQUE	PP, ASSAM
29	Bail Appln./2952/2023 FIXED	PRIYANKA GOGOI Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA	PP, ASSAM

30	Bail Appln./2954/2023 WITH OFFICE NOTE, FIXED	PIKU DAS Versus THE STATE OF ASSAM	MR. U CHOUDHURY LEGAL AID COUNSEL	PP, ASSAM
<u>BAIL HEARING</u>				
31	AB/3360/2022	ALOMGIR HUSSAIN @ ALOMGIR HUSSAIN AKAND Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
32	AB/495/2023	MD. ANOWAR ALI @ PAGLA Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
33	AB/691/2023	MOHAMMAD ALI AND ANR. Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN R I MONDAL	PP, ASSAM
34	AB/803/2023	ROBIUL HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	PP, ASSAM
35	AB/1180/2023	SAHAR ALI Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
WITH				
36	AB/739/2023	JELHAK ALI @ JEL HOQUE Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
37	AB/1846/2023 FIXED	SAHANUR SK @ SAHANUR ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. S U AHMED MS R P AHMED A R HAZARIKA	PP, ASSAM
38	AB/1869/2023	MD. ATIQRUL ISLAM @ ATKUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
39	AB/1997/2023	ISMAIL HOSSEN @ MD ISMAIL AND 2 ORS Versus THE STATE OF ASSAM	MD H R AHMED MR S ISLAM MR A MALEK	PP, ASSAM
40	AB/2135/2023	TAKEN RAJBANGSHI Versus THE STATE OF ASSAM	MR. A RAJKBOWA MR. D LASKAR	PP, ASSAM
41	AB/2155/2023	MOMIRUL ISLAM @ MONIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M R KHANDAKAR	PP, ASSAM
42	AB/2473/2023	MUSHARAFF ALI @ MUZAHARUL Versus THE STATE OF ASSAM AND ANR.	F K R AHMED M U BARBHUYAN	PP, ASSAM
43	AB/2503/2023 FIXED	MUZAMMEL HUSSAIN Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
44	AB/2765/2023 WITH LCR, OFFICE NOTE, B/O	SHAFIQR RAHMAN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
<u>ORDERS</u>				
45	CrI.Pet./897/2018 FIXED	GOVINDA SARDA Versus THE STATE OF ASSAM AND ANR.	MR. R J DAS	PP, ASSAM
46	CrI.Pet./212/2022 FIXED	RAFIQUE UDDIN SEKH @ RAFIQUE UDDIN Versus SAINA BEGUM SHEIK	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MRS. P B BORDOLOI (LEGAL AID COUNSEL)
47	I.A.(CrI.)/619/2022 WITH LCR 3 FILES in CrI.A./257/2022	BABUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH	PP, ASSAM

	WITH Crl.A./257/2022	BABUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH	PP, ASSAM
48	I.A.(Crl.)/177/2023 CRL.REV.P. 299/2017(D/O), FIXED in Crl.Rev.P./299/2017 WITH I.A.(Crl.)/178/2023	MD. ABDUS SAMAD @ ABDUL SAMAD Versus MUSTT. YASMIN BEGUM MD. ABDUS SAMAD @ ABDUL SAMAD Versus MUSTT. YASMIN BEGUM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. M U MAHMUD	
49	I.A.(Crl.)/445/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in Crl.A./186/2023 WITH Crl.A./186/2023	AYNAL HAQUE Versus THE STATE OF ASSAM AND ANR. AYNAL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MS R DEKA MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MS R DEKA	PP, ASSAM MR J ISLAM (R-2) MR M R ISLAM (R-2) PP, ASSAM
50	Cont.Cas(C)/491/2023 B/O	SALMA SAHIL Versus SAMSUN NAHAR AND ANR.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	
51	I.A.(Crl.)/655/2023 FIXED in Crl.Pet./313/2023 WITH Crl.Pet./313/2023	DR. BRIJESH KUMAR RAI, Versus THE STATE OF ASSAM AND 2 ORS. PREMKUMAR SUKUMAR ALIAS S PREM KUMAR Versus THE STATE OF ASSAM AND ANR	MS N DEKA MR SAURADEEP DEY MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM PP, ASSAM
52	I.A.(Crl.)/794/2023 AB 2053/2023(D/O) in AB/2053/2023	MAHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/09/2023

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1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 11th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1647/2012 FIXED	SYED MUSLIMUDDIN AHMED Versus THE STATE OF ASSAM AND ORS	MR. U K NAIR MR. A CHETRY MR. B SARMA MRS. S P NAIR MR. G Z AHMED	SC, WATER RESOURCE
2	WP(C)/1680/2012 FIXED	PRADYUT BARUAH Versus PRINCIPAL SECRETARY GOVERNMENT OF ASSAM and ORS	MR. N J DUTTA MR. K D SARMA	GA, ASSAM SC, FINANCE
MOTION				
3	WP(C)/2521/2023	BAHARUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, FINANCE
4	WP(C)/4135/2023	SACHIN DEKA Versus STATE OF ASSAM AND 2 ORS.	MR. SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	GA, ASSAM
5	WP(C)/4210/2023	MAKLISH AHMED MAZUMDER Versus THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT AND 4 ORS.	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM
6	WP(C)/4443/2023 FIXED	ANURADHA PATIR Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
7	WP(C)/4567/2023	KAMALESWAR DUARAH Versus THE STATE OF ASSAM AND 5 ORS	MR. J ABBAS MR. S A BARBHUYAN MR. B HUSSAIN	SC, AG (A AND E) GA, ASSAM SC, FINANCE
8	WP(C)/4608/2023	FAKRUL AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, P W D
9	WP(C)/5187/2023	UJJAL GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN	GA, ASSAM SC, PWD
10	WP(C)/5191/2023	MD. KABIR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, P H E
11	WP(C)/5207/2023	DIPJYOTI MAHANTA Versus THE UNION OF INDIA AND 6 ORS	MR. N H LASKAR	DY.S.G.I.

12	WP(C)/5209/2023	PRASENJIT DEBNATH Versus THE UNION OF INDIA AND 6 ORS ADMISSION	MR. N H LASKAR	DY.S.G.I.
13	Arb.P./23/2022	SMT. RAJ LAXMI GUPTA Versus SHIVAJI PRASAD AND 4 ORS.	MR U DAS MR. S SAIKIA MS L R DEY MS S BORO	MR. B D DEKA (R1, R3, R4) MR. M DAS (R1, R3, R4) N CHAUDHURY (R1, R3, R4) MR A BHATRA (R1, R3, R4) MR A DEKA (R1, R3, R4)
14	Arb.P./26/2022	R L CONSTRUCTION Versus NORTH EAST FRONTIER RAILWAY (CONSRUCTION ORGANIZATION) AND ANR	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MS. B SARMA ASSTT.S.G.I.
15	WP(C)/367/2022 CAVT. NO.00322/022,	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
16	WP(C)/4687/2022 FIXED	SURAT ALI SHEIKH Versus THE GAUHATI HIGH COURT AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, GHC SC, TRANSPORT
17	WP(C)/5288/2022	DR. JOY PRAKASH SARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM SC, APSC M KATAKY SC, AGRI. DEPARTMENT
18	WP(C)/6832/2022 FIXED	ISLAMUDDIN AHMED AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHETIA MR. CHARAN DEKA MR. L Deka MR. M K SARMAH	GA, ASSAM MR B GOGOI, SC, FINANCE
19	WP(C)/7760/2022 B/O	MALABIKA DAS Versus THE STATE BANK OF INDIA AND 10 ORS	MR. C S HAZARIKA MR. K BHATTACHARJEE MS B TALUKDAR MS. P P DAS	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
20	WP(C)/7880/2022 B/O	GOBIN PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR. M TALUKDAR MS. M TALUKDAR	MS. M D BORAH, GA, ASSAM SC, REVENUE SC, FINANCE
21	WP(C)/548/2023 FIXED	AZIMUDDIN KHAN Versus THE AIRPORTS AUTHORITY OF INDIA AND 9 ORS.	A N HUSSAIN MS F BEGUM	MR V KUMAR SC, A A I
22	WP(C)/903/2023 FIXED	MOON BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
23	WP(C)/1468/2023	MARAB UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR N SARMA MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, P AND R.D. GA, ASSAM
24	WP(C)/2108/2023 B/O	BHUPATI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, P AND R.D. MS. M D BORAH, GOVT. ADVOCATE, (RESPONDENT NO. 2)
25	WP(C)/2812/2023	ANGARAG SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HIGHER EDU GA, ASSAM SC, FINANCE

26	WP(C)/2958/2023 FIXED	SUSHIL KUMAR Versus THE UNION OF INDIA AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	MR. D P BORAH (R-2,3) MR U GHOSH (R-2,3) DY.S.G.I.
27	WP(C)/3092/2023	BHUPEN KALITA AND 406 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	GA, ASSAM
28	WP(C)/4258/2023	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI	GA, ASSAM
29	WP(C)/4738/2023 FIXED	SHAILENDRA KUMAR Versus THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	MR. A K DUTTA DY.S.G.I.
<u>ORDERS</u>				
30	Review.Pet./157/2022 IN WP(C)/5172/2016 (D/O)	UNION OF INDIA AND 3 ORS. Versus EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	MR. R MAZUMDAR
31	Cont.Cas(C)/223/2022	MONI RAM BORO Versus SMTI. ANAMIKA TAMULI	MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
32	Cont.Cas(C)/326/2022	HEMANTA KALITA AND 56 ORS. Versus NIRAJ VERMA, IAS AND ANR.	MR. D DAS SR. ADV R SARMAH MR H K NATH	MR. P N GOSWAMI (r-1,2) MR B CHOUDHURY (r-1,2) MR. K P PATHAK (r-1,2)
33	Cont.Cas(C)/369/2022	SMTI. SEE KUMARI DEVI Versus RAJESH KEMPRAI AND ANR	MR H TALUKDAR B R BRAHMA MR. R SARMA	MR. S K MEDHI
34	Cont.Cas(C)/371/2022	BERPUNG RAJA BASUMATARY Versus ANURAG GOEL, IAS	J U AHMED MR S R NAWAZ	
35	Cont.Cas(C)/416/2022	PANKAJ KUMAR BORAH Versus RAJ CHAKRABORTY AND ANR.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MS. J GAYAN	MR. D SAIKIA (r-2) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
36	Cont.Cas(C)/513/2022 FIXED	BHUPEN BHAGAWATI Versus JAYANT NARLIKAR AND 2 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	M KATAKY
37	Cont.Cas(C)/666/2022 FIXED	SUCHITRA BALA ROY Versus M K YADAVA AND 2 ORS	MR. J KALITA	MR. P N GOSWAMI (R1)
38	WP(C)/998/2022	JAYANTA KUMAR PANDIT Versus THE STATE BANK OF INDIA AND 3 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. B J MUKHERJEE (r-1-3) MR. H BURAGOHAIN (r-1-3)
39	WP(C)/3735/2022	ANSER ALI AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MD J ALOM MR. M ISLAM H M ALI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, BTC SC, REVENUE SC, FINANCE DEPTT.
40	WP(C)/6633/2022	ANKIT KUMAR Versus MANAGING DIRECTOR, FOOD CORPORATION OF INDIA (FCI) AND 33 ORS	MR. G K GUPTA	SC, F C I
WITH				
41	WP(C)/7033/2022	RANJEET SINGH Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
WITH				
42	WP(C)/7096/2022	PRADEEP KUMAR Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
43	Cont.Cas(C)/160/2023	MD. NAZIMUDDIN AHMED Versus MEGHA NIDHI DAHAL	MR K PUJARI MS. K A PUJARI	MR. S BORA (R-1) MR P NAYAK (R-1)
44	Cont.Cas(C)/181/2023	RAMEN TALUKDAR Versus MEGHA NIDHI DAHAL, IAS	MR K PUJARI MS. K A PUJARI	MR. S BORA (R-1) MR P NAYAK (R-1)

45	WP(C)/291/2023	RITA PAUL BANIK Versus THE STATE OF ASSAM AND 7 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
46	Cont.Cas(C)/542/2023	HEROMONI DEKA Versus K M GOPAL SENA RAJKUMAR AND ANR	MR H DAS MR. B C DEKA	
47	Cont.Cas(C)/545/2023	NABADWIP NANDI Versus PABAN KR BARTHAKUR, IAS AND 6 ORS	MR. P J PHUKAN	
48	Cont.Cas(C)/546/2023	AZIZUR RAHMAN Versus J. B. AKKA, IAS AND 6 ORS	MR. M ISLAM	
49	WP(C)/2814/2023 B/O	PRABHAKAR KAKATI Versus THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM MR. R ALI (R-3) MR H A AHMED (R-3) SC, GHC
50	WP(C)/2988/2023	MAFIDA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MOTIUR RAHMAN MR. A S TAPADER MR. H A LASKAR	GA, ASSAM SC, NHM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 11/09/2023

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1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/925/2022	THE BIKRAMPUR COOP SOCIETIES LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (r-4) MR. R GOSWAMI (R-4) MR. T SK(R-4) MS. S T BOKTH (r-4)
2	WITH WP(C)/2417/2022	BILLAL AHMED BORBHUIYA AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA	SC, CO OP
3	WP(C)/1164/2022 WP(C) 1090/2001(D/O)	ABDUL SALAM AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R S CHAUHAN	GA, ASSAM MS. M KOTOKI, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. SC, REVENUE
MOTION				
4	Arb.P./25/2023 FIXED	MANJUNATHA. M Versus M/S UPASANA ENTERPRISES AND 2 ORS.	MR. P N CHOUDHURY MS ANKITA SAHARIA S SHARMA	
5	WP(C)/4290/2023 FIXED	ABU TAHER AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	M K BORAH MS. P. KASHYAP	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/2602/2023 in WP(C)/4290/2023	ABU TAHER AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	M K BORAH MS. P. KASHYAP	SC, P AND R.D. GA, ASSAM
6	WP(C)/4621/2023	ABI CHANDRA SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	SC, HEALTH
7	WP(C)/4623/2023	SHYAMAL CHANDRA PANDIT Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	SC, HEALTH
8	WP(C)/4965/2023 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	GA, ASSAM SC, REVENUE

9	WP(C)/5192/2023	NAZIMUDDIN AHMED Versus THE PRINCIPAL SECRETARY, BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	SC, BTC
10	WP(C)/5193/2023	DESIGN TEAM NORTH EASTERN AND ANR. Versus THE ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY AND 3 ORS.	MS. A VERMA MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	SC, FINANCE
11	WP(C)/5194/2023	DESING TEAM NORTH EASTERN Versus THE ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY AND 3 ORS	MS. A VERMA MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	SC, FINANCE
12	WP(C)/5202/2023	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MOTIUR RAHMAN MR. A S TAPADER MR. H A LASKAR	GA, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
13	I.A.(Civil)/2575/2023 in Cont.Cas(C)/772/2022	BAKUL CHANDRA BRAHMA Versus AKASH DEEP AND ANR	MR R DHAR MR B C MUCHAHARY	
	WITH Cont.Cas(C)/772/2022	BAKUL CHANDRA BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. B CHOUDHURY (R-2) MR P NAYAK(R-2) MS. S CHUTIA(R-2) MS P DAS(R-2)
14	I.A.(Civil)/2630/2023 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	MR. P K BHATTACHARJEE	SC, IRRIGATION
	WITH WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON	SC, IRRIGATION
<u>ADMISSION</u>				
15	WP(C)/6965/2017 FIXED	BHABANI DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.M BHAGABATI MSG BORA	GA, ASSAM G UDDIN MS R B BORAH
	WITH I.A.(Civil)/1143/2018 in WP(C)/6965/2017	SMTI. BHABANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM
16	WP(C)/753/2020	HUSSAIN ALI Versus THE STATE OF ASSAM AND 3 ORS	MS S RASUL MR. W RAHMAN	GA, ASSAM
17	WP(C)/1562/2022	FEDERATION OF INDIAN WOMEN ENTREPRENEURS Versus THE STATE OF ASSAM AND 3 ORS	MR. N BARMAN	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR S P DAS MR. B DEKA MR. B DEKA ASSTT.S.G.I.
18	WP(C)/4148/2022	M/S MB OMM Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK	GA, ASSAM MR. A BORPUZARI
19	WP(C)/4606/2022	MD. RAHMAT ALI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS S RAHANA MR. A M AHMED MR. P DEKA MR A DAS P. GHOSH	GA, ASSAM
20	WP(C)/6669/2022	HRISHIKESH TALUKDAR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC

21	WP(C)/7442/2022 FIXED	GHANA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	MR. T J MAHANTA (R6) GA, ASSAM MS A DAS (R6) MS. P BHATTACHARYA (R6) MR P SHARMA, SC, AFDC MR. A BORUA (R6) SC, FISHERY
22	WP(C)/7825/2022	SANDIP KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM MR R DHAR, SC, WPT & BC (R-1 & 3) MR A CHALIHA, SC, FINANCE DEPTT. (R-2) SC, HOUSING BOARD
23	WP(C)/7878/2022	M/S VIKAS MALKANI Versus THE NORTH EAST FRONTIER RAILWAYS AND 3 ORS	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	MRS. R DEVI DY.S.G.I.
24	WP(C)/8180/2022	DHANIRAM BASUMATARY Versus THE UNION OF INDIA AND 2 ORS	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	DY.S.G.I.
25	WP(C)/8237/2022	SHRI SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE
26	Arb.P./22/2023	M/S. JCL INFRA PVT. LTD., Versus THE UNION OF INDIA AND ANR	MR. R A CHOUDHURY MS S S ZIA	DY.S.G.I.
27	WP(C)/976/2023	M/S DEHING PART-I FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 9 ORS.	MR. D. BORAH	GA, ASSAM SC, M A C
28	WP(C)/2001/2023 FIXED	MD. AZAD ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR G CHOUDHURY (r-5) MS M N KONYAK (r-5) MS SWATI SHARMA (r-5)
29	WP(C)/2716/2023	THE GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, GHC SC, FINANCE
30	WP(C)/2963/2023 FIXED	GOLAPI GAYARI Versus THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
31	WP(C)/3863/2023	ALPANA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	GA, ASSAM
32	WP(C)/4256/2023 FIXED	DIBYA JYOTI BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. M SARMA	GA, ASSAM SC, GHC
33	WP(C)/4684/2023 CAVT. NO.07792/023, FIXED, WITH CAVT. NO. 779/2023	NAIMUDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOSSAIN MR N SARMA MR. M MONDAL	SC, P AND R.D. MR. A M KHAN MR. R I DEWAN FOR CAVEATOR

ORDERS

34	Cont.Cas(C)/290/2018 FIXED	TULU SAIKIA AND 11 ORS Versus T Y DAS AND ORS	MR. R DE (P-1) MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MR. P K MEDHI (R3) MR. G PEGU MS. S CHUTIA (R5) MR. P KAKATI (R5)
	WITH I.A.(Civil)/861/2020 in Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS Versus T. Y DAS AND 7 ORS	MS. D SONOWAL	GA, ASSAM

35	WITH Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. Versus T.Y DAS AND ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5,9) MR. G PEGU MS. S CHUTIA (R5,9) MR. P KAKATI MR. P KAKATI
	WITH I.A.(Civil)/3849/2019 in Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. Versus T.Y DAS AND 7 ORS.	MS. D SONOWAL	GA, ASSAM MR G PEGU
36	Cont.Cas(C)/359/2018 FIXED	ON THE DEATH OF LATE AMJAD HUSSAIN HIS LEGAL HEIR Versus PUSPA MALO AND 4 ORS.	MR. U K GOSWAMI MR. P N GOSWAMI MR. K P PATHAK MS. A TALUKDAR MR. R R Gogoi	MR. P S BHATTACHARYYA (R1, R2) MR. P S BHATTACHARYYA (R1, R2) MS. N NASRIN (R4) MD. I H KHAN (R4)
37	WITH WP(C)/4592/2018	ON THE DEATH OF AMJAD HUSSAIN, HIS LEGAL HEIR- Versus DHUBRI MUNICIPAL BOARD AND 4 ORS.	MR K P PATHAK MR. U K GOSWAMI MR. P N GOSWAMI MS. A TALUKDAR MR. R R Gogoi	MS N NAZNEEN (R4) MR. M U MONDAL (R4) MR. P S BHATTACHARYYA (R1 & R2) MR. T CHAKRABORTY (R-5) MR. D CHOUDHURY (R-5) MD. I H KHAN (R4)
38	Cont.Cas(C)/362/2019 FIXED	SAROJ KUMAR SARAF Versus AVINASH JOSHI AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. R R Gogoi
39	Cont.Cas(C)/82/2020 FIXED	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus BISWAJIT PHUKAN	MR. P K ROYCHOUDHURY MR. N G KUNDU	MR. P P DUTTA MR. A BORUA
40	Cont.Cas(C)/134/2022 B/O	SOMER ALI Versus BISWADEEP DAS AND ANR	MR. A F N U MOLLAH K ZAMAN	MR. P N GOSWAMI MR. R R Gogoi
41	Cont.Cas(C)/352/2022	M/S UDAY DISTRIBUTORS AND ANR Versus B KALYAN CHAKRAVARTHY AND 3 ORS (B)	MR R SINGHA	MR S M T CHISTIE (R-1) MR. N J KHATANIAR (R1) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)
42	I.A.(Civil)/2689/2022 in WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
	WITH WP(C)/4811/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
43	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY
44	Cont.Cas(C)/59/2023	BILASIPARA SUB-DIVISION TOURIST TAXI ASSOCIATION Versus MONALISA DAS	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. U NANDA MS. J GHOSH	
45	Cont.Cas(C)/147/2023	M/S KARBI ANGLONG HOSPITALS PVT. LTD., Versus DR. BORSING RONGPI	MD F FARIDI	MR. M K DAS
46	Cont.Cas(C)/392/2023	M/S HI TECH CONSTRUCTION Versus CHANDAN SARMAH AND ANR	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	
47	Cont.Cas(C)/442/2023	DEBANANDA DOLEY Versus ASHISH KUMAR BHUTANI AND 2 ORS. (E)	MR. L GOGOI	

48	Cont.Cas(C)/464/2023 B/O	MIHIR DEKA @ MIHIR CH DEKA Versus PABAN KR. BARTHAHUR AND 4 ORS.	G. DAS J SHARMA MR. P THAKURIA S MEDHI	
49	Cont.Cas(C)/465/2023 B/O	BHABA KANTA NATH Versus PABAN KUMAR BARTHAHUR AND 4 ORS	G. DAS J SHARMA MR. P THAKURIA S MEDHI	
50	I.A.(Civil)/2451/2023 FIXED in WP(C)/4177/2023 WITH WP(C)/4177/2023	PALASH CHAUDHURY AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARMAN	GA, ASSAM SC, APDCL
		PALASH CHAUDHURY AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR L RABHA MR. S BARMAN	GA, ASSAM SC, APDCL
51	I.A.(Civil)/2563/2023 in WP(C)/6321/2021 WITH WP(C)/6321/2021	ON THE DEATH OF JOGESH KALITA HIS LEGAL HEIR DIPANJALI DAS KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MR. L MOHAN	GA, ASSAM SC. REVENUE SC. WATER RESOURCE DEPTT.
		JOGESH KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC. WATER RESOURCE DEPTT. SC. REVENUE
52	WP(C)/4004/2023	KARUNA DEURY Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MS S PATOWARY	SC, P AND R.D. SC, FINANCE AND TAXATION SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 11/09/2023

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1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/4437/2015	MD. EUNISHAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.M BHAGABATI MSG BORA MS.R B BORA DR.H DAS	GA, ASSAM SC, IRRIGATION
2 WP(C)/4681/2015	MOSTAK AHMED Versus THE UNION OF INDIA and 6 ORS	MR.D SAIKIA MR.P P BARUAH MS.S CHAKRABORTY MR.S A AHMED	C.G.C. MR. D C BORAH(R-1 to 7) ASSTT.S.G.I.R1-5
3 WP(C)/7246/2015	HIRAK JYOTI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR.G GOSWAMI MR.M PHUKAN MRK K DAS MR A V SINGH MR W R MEDHI MRT K BHATTACHARYYA	GA, ASSAM(R 1,3,5,6) SC, FINANCE(R 4)
4 WP(C)/6583/2016	PAWAN KUMAR TIWARI Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MS.R DEKA MS.R M DEKA MR.J PATOWARI MS.R KAKATI	MR. S K MEDHI ASSTT.S.G.I.
WITH 5 WP(C)/8036/2017	PAWAN KUMAR TIWARI Versus THE UNION OF INDIA and 11 ORS.	MS.T KALITA MSB DEVI MS.S SARMA MS.G GOSWAMI	MR. B DEKA ASSTT.S.G.I.
6 WP(C)/7626/2016 FIXED	SADHANA ROY Versus STATE OF ASSAM and 3 ORS.	MR K K MAHANTA (Sr. Advocate) MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
7 WP(C)/2578/2017	ALAM HUSSAIN LASKAR Versus THE STATE OF ASSAM and 3 ORS.	MR.M K HUSSAIN MS.S Y AHMED MD I H LASKAR MR. R A MAZUMDER MR.I HAQUE	GA, ASSAM SC, HEALTH
8 WP(C)/3244/2017	SMT. BABY PATHAK HAZARIKA and 13 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.K N CHOUDHURY MR.J ABEDIN MR.D A KAIYUM MR.R DUBEY MR.E HUSSAIN	SC, PNRD GA, ASSAM

9	WP(C)/3288/2017	LAKHESWAR BASUMATARY and 15 ORS. Versus KARBI ANGLONG AUTONOMOUS COUNCIL and 7 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	MR. B J TALUKDAR MS. M KECHII (R4) SC, K A A C
10	WP(C)/3350/2017	HABIB ALI Versus THE STATE OF ASSAM and 2 ORS.	MRG P BHOWMIK MR.D KALITA MR.J A AHMED	GA, ASSAM MR. N J GOGOI SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD. SC, HIGHER EDUCATION
11	WP(C)/3368/2017	PAPORI NAYAK Versus THE STATE OF ASSAM and 3 ORS.	MR.B C DEKA MR.H DAS MS.U HAZARIKA	
12	WP(C)/3985/2017	BHUPEN PATHAK and 3 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.M I HUSSAIN MS.P AHMED MS.D DEKA MR.E HUSSAIN	GA, ASSAM
13	WP(C)/4090/2017	DIPAK KR. GOYARY Versus THE STATE OF ASSAM and 7 ORS.	MR.D A KAIYUM MR.E HUSSAIN MR.L RAHMAN	DR.B AHMED SC, CO-OP. MS.B BHUYAN SC, BTC
14	WP(C)/6575/2017	NO. 90006506 CONSTABLE GWJWN GWRA GOYARY Versus THE UNION OF INDIA and 2 ORS.	MR.S CHAUHAN MR.S CHAUHAN	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
15	WP(C)/6915/2017	NANDITA DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.M A I HUSSAIN MRA R BHUYAN	DR.B AHMED GA, ASSAM MR. H BETALA MR. I IMCHEN SC, IRRIGATION
16	WP(C)/6963/2017	DALIM DAS Versus THE STATE OF ASSAM and 5 ORS.	MR.R KALITA MR.R SALOI MS.D BURAGOHAIN MRS.J M KONWAR	GA, ASSAM
17	WP(C)/1449/2018	ISMAIL ALI MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS.	MS A KAUSHAL MR. A CHOUDHURY MR. S ISLAM MS. M KONCH	GA, ASSAM MR. P K DEKA MD. S ALOM MR. M S ALAM SC, P H E
18	WP(C)/1704/2018	ALL ASSAM PHE EMPLOYEES ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS J M KONWAR MR. R KALITA MR. R SALOI MS S NEWAR	MR. P N GOSWAMI SC, P H E
19	WP(C)/2975/2018	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. C S HAZARIKA GA, ASSAM
20	WP(C)/3946/2018	ROKIBOOL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. P THAKURIA MR. G KAKATI	SC, HEALTH
21	WP(C)/5365/2018 FIXED	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MS. H DEKA MR R ISLAM MR. M P SARMA	GA, ASSAM SC, N C HILLS
	WITH I.A.(Civil)/4267/2019 in WP(C)/5365/2018	THE STATE OF ASSAM Versus REDAUL HUSSAIN KHAN	MR. S S ROY JR. GA, ASSAM	MR. U K NAIR
22	WP(C)/6511/2018	JUGA KRISHNA RAJBONGSHI Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM MR. M SARANIA MR. A I KATHAR MS. I KEITZAR MR. B DEORI SC. BTC
23	WP(C)/7576/2018	KHAGENDRA NATH BARO Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE

24	WP(C)/8769/2018	MALA CHOUDHURY DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P DAS MR. A DEKA	GA, ASSAM MR. A GANGULY (r-2) MR T CHHETRI (r-2)
25	WP(C)/3562/2019 FIXED	WASIM RUSKIN KHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR J C GAUR MR. U C DAS	GA, ASSAM MR. O P BHATI MR. J I BORBHUIYA MR. T DAS MS F BEGUM MR. A ROY(SC, PNRD) MR. L MOHAN MR. P SARMA MS J DEKA
26	WP(C)/4548/2019	NAGEN CHANDRA SARMA Versus GAUHATI UNIVERSITY AND 7 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR	SC, G U
27	WP(C)/4598/2019	KUMUD CH. BARMAN Versus GAUHATI UNIVERSITY AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MR. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	SC, G U
28	WP(C)/4954/2019	SANKAR DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, FINANCE
29	WP(C)/5274/2019	NAJMA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR G BAISHYA MR I AHMED	GA, ASSAM MR. M U MONDAL (R-6) MR. M H BARBHUYAN (R-6) MD. I H KHAN (R-6) MR A ALIM SK (R-6)
30	WP(C)/6067/2019 FIXED	RUPESWAR SAIKIA AND 55 ORS. Versus THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR. N M DUTTA MR. S C KHOUND SC, FINANCE
31	WP(C)/6155/2019 FIXED	DEBIRAM HAZARIKA Versus THE ASSAM AGRICULTURE UNIVERSITY AND 6 ORS.	MR H K BAISHYA MR. B CHAKRAVARTY MS M KAUR MS THUYEKHRULU	SC, AAU
32	WP(C)/2245/2020	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA MR. T N SRINIVASAN	GA, ASSAM
33	WP(C)/5473/2020 FIXED	JUNIA BASFOR Versus THE STATE OF ASSAM AND 2 ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM
34	WP(C)/5783/2020 FIXED	ANUP MEDHI Versus THE STATE OF ASSAM AND 2 ORS	DR. N DEKA MR H K DAS MS. P CHAKRABORTY	SC, HEALTH
35	WP(C)/2813/2021 FIXED	MADHURJYA BORGHAIN AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M KALITA MR. J HATIMURIA	MR. B K DAS (R-2-8) ASSTT.S.G.I. SC, ONGC
36	WITH WP(C)/3603/2023	JAHNU KONWAR AND ANR Versus THE UNION OF INDIA AND 9 ORS	MR. M KALITA MR. J HATIMURIA	MR. B K DAS (R-2 to 10) MR H P GUWALA (R-2 to 10) H P NEOG (R-2 to 10) MR. D J DAS (R-2 to 10) DY.S.G.I.
37	WP(C)/7268/2021 FIXED	ASSAM DIPLOMA ENGINEERS SERVICE ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, WATER RESOURCE

38	WITH WP(C)/7307/2021	ASSAM DIPLOMA ENGINEERS SERVICE ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, PWD
ORDERS				
39	WP(C)/4615/2013 B/O	NO. 971170449 CT/GD LEKH RAJ Versus THE UNION OF INDIA and 3 ORS	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY	MRM R ADHIKARI C.G.S.C.
40	Cont.Cas(C)/281/2018 FIXED	PODUGU RAMESH @ P. RAMESH Versus JUGAL KUMAR BORA AND ANR.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. M Z AHMED (R1 & R2) MS. B DUTTA (R1 & R2) MR. A M DUTTA (R1 & R2)
41	Cont.Cas(C)/579/2018 FIXED	RIPUL BRAHMA Versus BIREN CHANDRA PHUKAN ANR ANR.	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS. N BEGUM MS P THAPA MS. R BORA	MR. D SAIKIA (r-3) MR. A K BHUYAN MS. B BHUYAN MS. R B BORA (r-3) MR. S BORA (r-3) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM
42	WP(C)/934/2018	MS. ABIDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	MR C BARUAH (SC, APSC) GA, ASSAM MR. S. S. ROY (GA, ASSAM)
43	Review.Pet./102/2022 WP(C)/3894/2013 (D/O)	THE STATE OF ASSAM Versus SAILENDRA KUMAR BORA AND 25 ORS.	MR P NAYAK	
44	WITH Cont.Cas(C)/589/2016	SAILENDRA KUMAR BORAH and 22 ORS Versus F.M. JAKIR and ORS.	MR. R SARMA MR. S TAI	MR. H BURAGOHAIN MR. D SAIKIA (R5) MR. T C CHUTIA MR. B GOSWAMI MR. K K DUTTA (R6) MR. B GOGOI (R5, R6) MS. N DAS MR P NAYAK (R5, R6) MR D K ROY MISS. M BORAH MS. I KAKATI MR. S HAZARIKA MR. P KAKATI

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LEAVE NOTE OF ADVOCATES FOR 11/09/2023

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1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 11th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 RSA/26/2009 (HEARING), WITH LCR	REBA CHAKRABORTY and ORS Versus ON THE DEATH OF TUTI MIYA HIS LEGAL HEIRS HAWA BEGUM WIFE and ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MR.S K TALUKDAR MR.J M A CHOUDHURY MR H R CHOUDHURY
2 CRP(IO)/46/2014 (HEARING), WITH LCR, FIXED	THE STATE OF ASSAM and 3 ORS. Versus SUKHENDU DEY	MR.I CHOUDHURY MR.A BARUAH	MR. P KHATANIAR MR G KHANDELIA MR. K DEKA MR.G KHANDELIA
WITH 3 CRP(IO)/45/2014	THE STATE OF ASSAM and 3 ORS Versus D.N. CONSTRUCTION PVT. LTD.	MR.A BARUAH	MR.G KHANDELIA
MOTION			
4 CRP/113/2023 FIXED	BHASKAR HALOI Versus APURBA KUMAR MEDHI AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
5 CRP/140/2023	MOSTAFIZUR RAHMAN @ MUSTAFIZUR RAHMAN AND ANR Versus WAZED ALI AND ANR	G UDDIN P ADHIKARI MR A H SARKAR	
6 CRP/141/2023	BILLAL HUSSAIN @ BILLAL HASSAN Versus WAZED ALI AND ANR	G UDDIN P ADHIKARI MR A H SARKAR	
7 CRP/142/2023	SMTI. BHABANI KALITA Versus NIRANJAN MAHANTA AND 6 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH	
8 CRP(IO)/251/2023	M/S ANJANI TEA COMPANY Versus M/S MOYURI TEA BLENDING AND PACKAGING IND AND ANR	MR. A K GUPTA MR. R S MISHRA MS B SARMA	
ADMISSION			
9 CRP(IO)/289/2018	DINESH CH. PRODHANI Versus BIDYUT KR. PRODHANI AND 13 ORS.	MR. A A R KARIM MR. A DEB	MR. K BHATTACHARJEE (R1, R3) MS. P BHATTACHARYA (R1, R3) MS B TALUKDAR (R1, R3)

10	CRP/46/2021	ALAUH RAHMAN MIRA Versus MD. FAKAR UDDIN LASKAR AND 12 ORS	MR. A M BARBHUIYA MR. J N ISLAM	MR. B K SEN MR F HAQUE
11	Mat.App./45/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MS. R DEKA MR. S S GOSWAMI	MR. S DUTTA (R-1)
12	CRP(IO)/219/2022	SMT. RITA CHALIHA AND 2 ORS. Versus SMTI. INDIRA DAVE AND 4 ORS.	MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR. A I Ali
13	RERA APPEAL/1/2023 WITH LCR WITH I.A.(Civil)/3189/2022 in RERA APPEAL/1/2023	M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR.	MR. N DEKA MR. M GOGOI MR. N DEKA MR. M GOGOI MR A R BAROOAH	MR S DAS (FOR CAVEATOR)
14	RERA APPEAL/4/2023 CAVT. NO.06812/023, FIXED WITH I.A.(Civil)/2485/2023 in RERA APPEAL/4/2023	SAGAR SAIKIA Versus BABITA PATOWARY AND 2 ORS. SAGAR SAIKIA Versus BABITA PATOWARY AND 2 ORS.	MR R K MOUR MR A SARMA MR R K MOUR MR A SARMA	MR. S K TALUKDAR
15	FAO/51/2023 CAVT. NO.08162/023, FIXED WITH I.A.(Civil)/2476/2023 in FAO/51/2023	SANKARI BARUA AND 4 ORS. Versus BINA LASKAR AND 4 ORS. SANKARI BARUA AND 4 ORS. Versus BINA LASKAR AND 4 ORS.	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH S ALI MR. R BARUAH MR. A IKBAL MS. M NATH	MR. R HAZARIKA FOR CAVEATOR MR. R HAZARIKA (R-1,2) MR. C CHAKRAVARTY (R- 1,2) FOR CAVEATOR
16	FAO/53/2023 FIXED WITH I.A.(Civil)/2565/2023 in FAO/53/2023	RITESH ROAD LINKS PRIVATE LTD. AND ANR Versus NEW DELHI RAJASTHAN ROADWAYS AND 2 ORS. RITESH ROAD LINKS PRIVATE LTD. AND ANR Versus NEW DELHI RAJASTHAN ROADWAYS AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN MR N M DEKA MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN MR N M DEKA	
17	MFA/64/2023	MEHRUN KHATUNI Versus THE UNION OF INDIA	MS J KALITA	MRS. R DEVI SC, NF RLY
18	MFA/81/2023 WITH I.A.(Civil)/2660/2023 in MFA/81/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus SUMAN DEVI AND 3 ORS. NEW INDIA ASSURANCE COMPANY LTD. Versus SUMAN DEVI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
19	CRP/128/2023 FIXED	M/S MAYFAIR DEVELOPERS AND BUILDER AND ANR. Versus UDDHAB DAS	MR. O P BHATI MR. P SARMA S. K. GUPTA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
20	RSA/92/2022 WITH I.A.(Civil)/1630/2022 in RSA/92/2022	SARFIA KHATUN AND ANR. Versus JABED ALI AND ORS. SARFIA KHATUN AND ANR. Versus IABED ALI AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	

21	RSA/185/2022	MD. ABU TAHER Versus ON THE DEATH OF UAZ UDDIN, REPRESENTED BY LEGAL HEIRS MD. HASAN ALI AND 21 ORS.	MR. B C CHOUDHURY MR. P K ROYCHOUDHURY MR. N G KUNDU	
ORDERS				
22	RSA/48/2008 WITH LCR	BIJOYLAL GORE @ DARBARILAL GORE and ORS Versus MOHENDRA HAJAM @ SEAL and ORS	MR.A K SARKAR MR.B GOGOI	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA
23	RSA/272/2010 WITH LCR	NARAYAN CHAKRABORTY, Versus MAHENDRA NATH SARMA,	MR C GOSWAMI MR.M K SARMA MR. D MAZUMDAR MR.B DEORI MR.B K GHOSH	
24	CRP/255/2013	MONAKO GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS.	MR.S P ROY MR.D NANDI MR.K RAJBONGSHI	
	WITH I.A.(Civil)/2585/2023 in CRP/255/2013	SHRI PAWAN GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	
	WITH I.A.(Civil)/2586/2023 in CRP/255/2013	SRI PAWAN GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	
	WITH I.A.(Civil)/2587/2023 in CRP/255/2013	SRI PAWAN GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS. H	MR. S P ROY JYOTISH DAS MS P DEY	
25	MACApp./211/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MANJU BAISHYA and 6 ORS.	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.K BHATTACHARJEE MR. A K BHUYAN (r-6) MS. B BHUYAN (r-6) MS.M BHATTACHARJEE MR.A ALI MS. N CHOUDHURY (r-6) MR. M BORAH (r-6) MR. A KHOUND (r-6) MS B BORA (r-6) MR A TALUKDAR (R-7) MR J DAS (r-6) MR.M A MOON (r-6)
26	CRP/388/2016 WITH LCR	SMTI NETIWOR Versus MOGHI RAM CHOUDHURY AND 2 ORS.	MR.M TALUKDAR MS.D KALITA	
27	CRP/419/2016	KULEN SHARMA and 9 ORS Versus PARAG MALLA BUJARBARUAH and 3 ORS	MR.D SAIKIA MR.A K BORA MR. A DHAR MR.D K MEDHI MISS S ROY MD F FARIDI	
28	MC/33/2017 in CRP/293/2007(D/O) in CRP/293/2007	MOSHT. RAMISHA KHATUN Versus MOSHT. DILJAN NESHA AND ORS.	MRM H AHMED MR.S K SAHARIA MS. N N AHMED MS.A BEGUM MR D C NATH MS.S KANUNGOE MSI HUSSAIN MR.M DAS MR.R ALI MR.A S CHOUDHURY	MR.S ISLAM(R-5) MR.S U AHMEDR-5 MR.S A AHMED(R-5)
29	I.A.(Civil)/3456/2017 FIXED in RSA/291927/2017	BHANU DEY Versus ARABINDA ROY	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	

	WITH RSA/291927/2017 (Filing Number)	SRI BHANU DEY Versus SRI ARABINDA ROY SRI HARESWAR LAHKAR Versus THE UNITED INDIA INSURANCE CO. LTD. and 4 ORS,	MR.B K BHATTACHARJEE DR.R SARMAH	
30	MACApp./603/2018 WITH LCR		MR S PANDIT	MS. R D MOZUMDAR MR. R GOSWAMI MS. M SAIKIA MS. B BORA
	WITH CO/32/2018 in MACApp./603/2018	THE UNITED INDIA INSURANCE COMPANY LTD Versus SRI HARESWAR LAHKAR AND 4 ORS NEW INDIA ASSURANCE CO. LTD. Versus SRI PULAKJYOTI NATH and 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S C PANDIT MR. R GOSWAMI
31	MACApp./792/2018		MR. R GOSWAMI MR. M SAIKIA MS. P BORTHAKUR	MR. D C C PHUKAN (R - 2 & 3) MS. J GOGOI (R - 3) MR. B BORAH MR. D NATH MR. P DEKA MR. U BHATTACHARYA (R - 3)
32	I.A.(Civil)/4361/2018 in MACApp./11661/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SRI MANAS DAS AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
	WITH MACApp./11661/2018 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus SRI MANAS DAS AND 5 ORS BAPUKAN KALITA Versus THE UNITED INDIA INSURANCE CO. LTD. and 4 ORS	MR.S C PANDIT MR J KALITA	MRS.B ACHARYA MR.S K GOSWAMI MR.A J SAIKIA MR. A ACHARYA MR.N N BHUYAN MR.U K DUTTA MR.K BORAH
33	MACApp./487/2019 WITH LCR			MR. M ALI (R-1) PP, ASSAM
34	I.A.(Crl.)/585/2020 AB 1553/2020(D/O) in AB/1553/2020	VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	
35	CRP(IO)/65/2022 WITH LCR	UNION OF INDIA AND ANR Versus RINA KOIRI AND ANR	MR. A BARKATAKI	
36	RSA/197/2022	SMTI NIRAMONI DAS DUTTA Versus SRI ROMESH DUTTA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
	WITH I.A.(Civil)/1506/2022 in RSA/197/2022	NIRAMONI DAS DUTTA Versus ROMESH DUTTA	MR. B D DEKA	
37	I.A.(Civil)/2858/2022 WITH LCR in CRP(IO)/397/2019	BIKRAMJIT RAJKUMAR AND ANR. Versus ON THE DEATH OF SOURENDRAJIT RAJKUMAR	MR. T U LASKAR MR. N DHAR MS. U BARUAH	
	WITH CRP(IO)/397/2019	BIKRAMJIT RAJKUMAR AND ANR. Versus SOURENDRAJIT RAJKUMAR AND 2 ORS.	MR. N DHAR	
38	I.A.(Civil)/3328/2022 IN RSA 194/2018(D/O), WITH LCR in RSA/194/2018	SRI MRIDUL DEKA Versus SMT SUKHILA DEKA AND ANR.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. B J GHOSH (R-1,2) MR. DILIP DEY (R-1,2)
39	MACApp./100/2023	NEW INDIA ASSURANCE CO. LTD. Versus ISHWARI CHETRY AND 7 ORS. F	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MS R GANGAWAT	MR. S CHAMARIA (R1) MR A N SARMAH (R1) MR M M ZAMAN (R1)
	WITH I.A.(Civil)/1540/2023 in MACApp./100/2023	NEW INDIA ASSURANCE CO. LTD. Versus ISHWARI CHETRY AND 7 ORS. F	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MS R GANGAWAT	MR. K K BHATTA MS JONA TALUKDAR (r-8) MS R DEVI (r-8)

	WITH I.A.(Civil)/1545/2023 in MACApp./100/2023	NEW INDIA ASSURANCE CO. LTD. Versus ISHWARI CHETRY AND 7 ORS. F	MR. R K BHATRA MR. A SAIKIA MS P HAJURI MS R GANGAWAT	MR. K K BHATTA MS JONA TALUKDAR (r-8) MS R DEVI (r-8)
40	I.A.(Civil)/235/2023 in RSA/199/2014	ON THE DEATH OF FIROJA KHATUN Versus RAJIA BEGUM and 10 ORS.	MR. J DEKA MR S SHARMA MR. S K DEKA MS. M SAIKIA MS. P BORTHAKUR	MR. A LAL (r-1,2) FOR CAVEATOR
	WITH RSA/199/2014	FIROJA KHATUN Versus RAJIA BEGUM and 10 ORS.	MR.B ISLAM MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MS. L N CHOUDHURY MS. N BARUAH (R - 7) MD. M H CHOUDHURY MS. M DEORI MR. R ALI MR. C K S BARUAH (R - 2,3,4 and 6) SC, PWD (R - 1) MR. G BARUAH (R - 5) MR. S KHAN
	WITH MC/1057/2015 in RSA/199/2014	MUSTT. FIROJA KHATUN, Versus MUSTT. RAJIA BEGUM and 10 ORS,	MR.A SARMA MR.T K BHUYAN MR.J DEKA	GA, ASSAM MS.L N CHOUDHURY SC, NHAI MR.N UPADHAYA MD.M H CHOUDHURY MS.S NATH MR.I CHOUDHURY MR.R AHMED MS.M DEORI MR.R ALI MS.S NASRAT MS.S KHAN SC, PWD
	WITH I.A.(Civil)/236/2023 in RSA/199/2014	ON THE DEATH OF FIROJA KHATUN Versus RAJIA BEGUM and 10 ORS.	MR. J DEKA MR S SHARMA MR. S K DEKA	
	WITH I.A.(Civil)/238/2023 in RSA/199/2014	ON THE DEATH OF FIROJA KHATUN Versus RAJIA BEGUM and 10 ORS.	MR. J DEKA MR S SHARMA MR. S K DEKA	
41	I.A.(Civil)/1762/2023 WITH LCR in RSA/81/2015	ARINDAM DAS AND ANR. Versus ON THE DEATH OF SMTI MAINA KALITA	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	MR P SARMA
	WITH RSA/81/2015	PRABIN CHANDRA DAS Versus ON THE DEATH OF SMTI MAINA KALITA HER LEGAL HEIRS SRI ARUP KALITA AND ORS,	MR.R SARMA MR.H DEKA MR.D HAZARIKA	MR B K SARMA MR.B K SARMA(R- 1-4) MR. P K SARMA MS P SARMA
	WITH MC/1126/2015 in RSA/81/2015	PRABIN CHANDRA DAS Versus SMTI MAINA KALITA and 5 ORS,	MR.R SARMA MR.P C DAS MR.P K DEKA MR.H DEKA MR.D HAZARIKA	
	WITH I.A.(Civil)/3679/2019 in RSA/81/2015	MINU KALITA @ MINU DAS Versus PRABIN CH. DAS	MR. P K DAS	MR. R SARMA MR. P C DEKA MR H DEKA MR D HAZARIKA
	WITH I.A.(Civil)/1763/2023 in RSA/81/2015	ARINDAM DAS AND ORS. Versus ON THE DEATH OF SMTI MAINA KALITA	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	MR. P SARMA
	WITH I.A.(Civil)/1764/2023 in RSA/81/2015	ARINDAM DAS AND ANR. Versus ON THE DEATH OF SMTI MAINA KALITA	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	MR. P SARMA

42	WITH RSA/301/2014	SMTI KAMALA DAS @ KAMAL PRABHA DAS Versus ON THE DEATH OF SMTI MAINA KALITA HER LEGAL HEIRS SRI ARUP KALITA AND ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	MR.P K DAS(R-1&4)(- -3(I),3(II)&3(III)) MR.B K SARMA(R-1&4)(- -3(I),3(II)&3(III))
43	I.A.(Civil)/2021/2023 FIXED in CRP/346/2011 WITH CRP/346/2011 WITH MC/1007/2015 in CRP/346/2011 WITH MC/1008/2015 in CRP/346/2011 WITH MC/1009/2015 in CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus ON THE DEATH OF TAJ UDDIN HIS LEGAL HERIS MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS	MR M J QUADIR MR S S ISLAM MS S AHMED M J QUADIR M J QUADIR M J QUADIR M J QUADIR M J QUADIR	MR S DAS (r-1 to 3 to 6) MR.G SARMA MR K DEKA (r-1 to 2) MR.G SARMA MR.G SARMA MR.G SARMA
44	I.A.(Civil)/2663/2023 in CRP/8886/2023 WITH CRP/8886/2023 (Filing Number)	MRS. SUBORNA SHARMA AND ANR. Versus RAJESWAR SAIKIA SUBORNA SHARMA AND ANR. Versus RAJESWAR SAIKIA	MR. S KALITA MS J DAS GUNJAN DAS L M GOGOI MR. S KALITA	
45	I.A.(Civil)/2665/2023 in MACApp./10772/2023 WITH MACApp./10772/2023 (Filing Number)	ALA UDDIN Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS. ALA UDDIN Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS A	MR. A R AGARWALA MS. R LAILA MD. K ALI MR. A R AGARWALA	
HEARING				
46	RFA/33/2019 WITH LCR, FIXED WITH CO/29/2019 in RFA/33/2019 WITH I.A.(Civil)/949/2019 in RFA/33/2019	MR. TARIQ MDR RAHMAN AND 2 ORS. Versus MRS. RUKSHANA RAHMAN KHAN AND 5 ORS. MRS. RUKSHANA RAHMAN KHAN AND 2 ORS. Versus MR. SHAUKAT MDR RAHMAN AND 5 ORS. MR. TARIQ MDR RAHMAN AND 2 ORS. Versus MRS. RUKSHANA RAHMAN KHAN AND 5 ORS.	MR G CHOUDHURY MS A REHMAN MR G N SAHEWALLA MR. P BORA MR. P DEKA MS. S KATAKEY MS. S. TODI MR G CHOUDHURY MS A REHMAN	MR G N SAHEWALLA (R1- R3) MR. P BORA (R1-R3) MR. P DEKA (R1-R3) MS. S KATAKEY (R1-R3) MS. S. TODI (R1-R3)
STAY MATTERS				
47	Tr.P.(C)./34/2021	SMT. KABITA SONOWAL Versus SARBANANDA SONOWAL	MR A K RAI MS G BORA	MR. S ISLAM MR A HAWARI

48	CRP/65/2021	JAGANNATH SANGMA Versus NILU SAH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. S K GOSWAMI MR. U B SARMA MS. G SHARMA
49	CRP(IO)/15/2023	AMALA BARMAN Versus NARAYAN BARMAN	MR. B J MUKHERJEE MS R SAHA	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA
50	Tr.P.(C)./38/2023	BARASHA GOSWAMI Versus SARANGA PANI DEVA SARMA	MR. S BORA MS J RAJKUMARI	MS P SARMA MS N HASSAN
51	Tr.P.(C)./70/2023 FIXED	DIMPIMONI SAIKIA Versus RANADEV NATH	MR. P SUNDI	
52	CRP(IO)/192/2023 WITH LCR, B/O	PRIYALATA KALITA Versus KANIKA BARUAH CHOUDHURY AND ANR	MR. S BAROOAH MS J.BHARALI	

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LEAVE NOTE OF ADVOCATES FOR 11/09/2023

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1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 11th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./3139/2023	KHIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
MOTION			
2 Crl.Rev.P./365/2023	SUDIP PAITYA Versus THE STATE OF ASSAM AND ANR.	MR. K MIRA MS. L WAJEEDA	PP, ASSAM
3 Crl.Rev.P./366/2023	MOHAMMAD ABDULLAH @ MD ABDULLAH MANSHURI Versus THE STATE OF ASSAM AND ANR	MR. M ISLAM	PP, ASSAM
4 Crl.Rev.P./367/2023	CHAMAN SINGH Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
5 Crl.Rev.P./375/2023	PRANAB DEKA Versus ANUPAM DEKA	MS. N BARUAH MR A TALUKDAR MR B PRASAD	
6 Crl.Rev.P./376/2023	MERAZUL ISLAM Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER	PP, ASSAM
7 Crl.Pet./928/2023	JIAUL HOQUE Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY MS V V THANYU	PP, ASSAM
8 Crl.Pet./929/2023	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR.	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM
9 Crl.Pet./931/2023	DULAL BORA Versus THE STATE OF ASSAM AND ANR.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
10 Crl.Pet./933/2023	MRINAL BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. M DUTTA MR. A LAHKAR	PP, ASSAM

11	Crl.Pet./935/2023	ISMAIL ALI Versus FAKHRUL ISLAM AND 2 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
12	Crl.Pet./937/2023	ARIF AHMED Versus THE STATE OF ASSAM 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	PP, ASSAM
13	Crl.Pet./938/2023	MONESWAR LAMU Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR A GOHAIN	PP, ASSAM
14	Crl.Pet./944/2023	SAJIDUR ROHMAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS	PP, ASSAM
15	Crl.Pet./945/2023	MOJAMIL HOQUE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K AHMED MR. S A MONDAL	PP, ASSAM
16	Crl.Pet./946/2023	DR. DENTHONG TERON Versus THE STATE OF ASSAM AND ANR	MR. M SARANIA MS. C NEWME MR A SARANIA	PP, ASSAM
17	Crl.Pet./948/2023	MUNMONI MARJINA HOQUE AND 3 ORS Versus INJAMAMUL HASAN @ INZAMAMUL HASAN	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	
18	AB/3067/2023	DR. PRANAB KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
19	AB/3068/2023	BHARAT NEOG Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
20	AB/3069/2023	JAHIRUL ISLAM LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
21	AB/3070/2023	PRABIR PURKAYASTHA AND 2 ORS Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS. J HAZARIKA MR M CHOUDHURY MR P J DAS	PP, ASSAM
22	AB/3071/2023	TAHER ALI AND ANR Versus THE STATE OF ASSAM	MS A BEGUM S. M. ZINNA MS A KHATUN MR. A HOQUE	PP, ASSAM
<u>ADMISSION</u>				
23	Crl.Pet./369/2022 WITH LCR 1 FILE, FIXED	AKKEL ALI Versus THE STATE OF ASSAM AND ANR	MD M S ALI	MR S N KRISHNATRAYA MR S N KRISHNATRAYA MR R YASIN MR R YASIN PP, ASSAM
	WITH I.A.(Crl.)/733/2022 in Crl.Pet./369/2022	AKKEL ALI Versus THE STATE OF ASSAM AND ANR	MD M S ALI MR. S N KRISHNATRAYA	PP, ASSAM
24	Crl.L.P./38/2023 in Crl.A./8860/2023	SARATHI ROY Versus THE STATE OF ASSAM AND ANR.	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM
	WITH Crl.A./8860/2023 (Filing Number)	SARATHI ROY Versus THE STATE OF ASSAM AND ANR. A	MR. K BHATTACHARJEE	

25	CRL.A(J)/99/2023 WITH I.A.(CrI.)/822/2023 in CRL.A(J)/99/2023	MAH ALOM @ SHAH ALOM Versus THE STATE OF ASSAM AND ANR.	MR. U CHOUDHURY	PP, ASSAM
26	CrI.A./317/2023 FIXED WITH I.A.(CrI.)/773/2023 in CrI.A./317/2023	MAH ALOM @ SHAH ALOM Versus THE STATE OF ASSAM AND ANR. BIKASH KONWAR Versus THE STATE OF ASSAM AND ANR.	MR. U CHOUDHURY MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM PP, ASSAM
27	CrI.A./323/2023 WITH I.A.(CrI.)/805/2023 in CrI.A./323/2023	BIKASH KONWAR Versus THE STATE OF ASSAM AND ANR. SUNAM UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR M. HOSSAIN MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM PP, ASSAM
28	CrI.A./325/2023 WITH I.A.(CrI.)/810/2023 in CrI.A./325/2023	SUNAM UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR. ACHINTA DEKA Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA MR. N N B CHOUDHURY MR N KALITA	PP, ASSAM PP, ASSAM
29	CrI.A./328/2023 WITH I.A.(CrI.)/815/2023 in CrI.A./328/2023	ASHOK DAS Versus THE STATE OF ASSAM AND ANR. ASHOK DAS Versus THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA MR. A PARAMANIK P. KALITA	PP, ASSAM PP, ASSAM
<u>BAIL HEARING (BA)</u>				
30	Bail Appln./2339/2023 FIXED	MD. RAJAK ALI Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
31	Bail Appln./3036/2023 FIXED	SHAMEZ ALI Versus THE STATE OF ASSAM	MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
<u>BAIL HEARING</u>				
32	AB/48/2023 FIXED	JIA UDDIN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA B. PATHAK S. M. ZINNA	PP, ASSAM
33	AB/581/2023 FIXED	RAMESH KUMAR @ RAMESH KUMAR CHOUDHARY Versus THE STATE OF ASSAM	MR. K BORUAH P DAS	PP, ASSAM
34	AB/2514/2023 FIXED	MD. SHAFUL GONI AND 3 ORS Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
35	AB/2591/2023 FIXED	NEERAJ KUMAR KHEMKA Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
36	AB/2596/2023 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
37	AB/2679/2023 FIXED	ROBIN RAHANG Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM

38	AB/2691/2023 FIXED	RABIUL ISLAM Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
39	AB/2695/2023 FIXED	MOHAMMAD ALI AND ANR Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
40	AB/2696/2023 FIXED	SAMIUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
41	AB/2714/2023 FIXED	BHARAT PASWAN @ PINKU Versus THE STATE OF ASSAM	MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM
42	AB/2730/2023 FIXED	RAKIBUL HASSAN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR A S SK	PP, ASSAM
43	AB/2781/2023 FIXED	BISWAJIT BURAGOHAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. K K DUTTA MS B CHOUDHURY PP, ASSAM
44	AB/2795/2023 FIXED	SANDIP AGARWALLA Versus THE STATE OF ASSAM	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY MS A KHETAWAT	PP, ASSAM
45	AB/2800/2023 FIXED	ANKIT AGARWALLA Versus THE STATE OF ASSAM	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	PP, ASSAM
46	AB/2802/2023 FIXED	SUHEL AHMED Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM	PP, ASSAM
47	AB/2808/2023 FIXED	MD NUR ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR B C DAS	PP, ASSAM
48	AB/2832/2023 FIXED	BIDYUT RANJAN CHUTIA Versus THE STATE OF ASSAM	MR. P BORA MS K BHATTACHARYYA	PP, ASSAM
49	AB/2965/2023 FIXED	CHINMOY SARKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MR. A K DAS MS. R DEVI MR S B DAS	PP, ASSAM
50	AB/3037/2023 FIXED	FARUK ALI AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
<u>ORDERS</u>				
51	I.A.(CrI.)/772/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./323/2022 WITH CrI.A./323/2022	GANESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	MR S GOSWAMI (r-2) PP, ASSAM
52	CrI.A./269/2023 <u>3 Y 11 M 28 D</u> :WITH OFFICE NOTE, LCR 3 FILES, FIXED WITH I.A.(CrI.)/642/2023 in CrI.A./269/2023	GANESH BARMAN Versus THE STATE OF ASSAM AND ANR. BHASKAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI MS V.SHOHE	PP, ASSAM PP, ASSAM
		BHASKAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI MS V.SHOHE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/09/2023

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1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/129/2021	DEEPAK MALIK AND 15 ORS Versus MICHAEL TIMUNG	MS. K JAIN	
ORDER (IMPLEADMENT OF PARTY)			
2 I.A.(Civil)/4196/2019 in WP(C)/1811/2019	ANANTA BORAH Versus UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	GA, ASSAM MR D SENAPATI MR. A CHETIA MS. S. TODI ASSTT.S.G.I.
WITH WP(C)/1811/2019	RATUL CHARAN BORAH Versus UNION OF INDIA AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S KATAKEY MS. S. TODI	GA, ASSAM ASSTT.S.G.I.
3 I.A.(Civil)/2452/2023 FIXED in WP(C)/1292/2023 WITH WP(C)/1292/2023	ANKITA BORKOTOKY Versus ANJU BORUAH ANKITA BORKOTOKY Versus THE LIFE INSURANCE CORPORATION OF INDIA (LICI) AND 6 ORS	MR. M SARANIA MR A SARANIA MR. M SARANIA MR H MEDHI MS. I KEITZAR MR A SARANIA	SC, LIC MR A L MANDAL (r-1 TO 6)) MR. JYOTIRMOY ROY (r-7) MR. S SARMA (r-7) MR. R HAZARIKA (r-7) MR. C CHAKRAVARTY (r-7) MR D DAS (r-7) SC, LIC
WITH WP(C)/2273/2023	BRAHMAPUTRA CARBON LIMITED Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR. K N CHOUDHURY MS. M DEVI MR. M DAS MR. A DAS	MR A KALITA (R-1,2,3) MR N KALITA SC, NRL
WITH WP(C)/2662/2023	M/S NEW AGE PETCOKE PVT LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (R-1,2 AND 3) MR N KALITA(R-1,2 AND 3)

	WITH I.A.(Civil)/2394/2023 in WP(C)/2662/2023	M/S NEW AGE PETCOKE PVT LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR N KALITA SC, NRL
6	WITH WP(C)/2699/2023	M/S UPPER ASSAM PETROCOKE PVT. LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (R-1,2 AND 3) MR N KALITA (R-1,2 AND 3)
	WITH I.A.(Civil)/2382/2023 in WP(C)/2699/2023	M/S UPPER ASSAM PETROCOKE PVT. LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, NRL
7	WITH WP(C)/2702/2023	M/S INDIA CARBON LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (1,2 AND 3) MR N KALITA (1,2 AND 3)
	WITH I.A.(Civil)/2419/2023 in WP(C)/2702/2023	M/S INDIA CARBON LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, NRL
8	WITH WP(C)/2919/2023	M/S GUWAHATI CARBON LIMITED Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR. K N CHOUDHURY MS. M DEVI MR. M DAS MR. A DAS	MR A KALITA (1,2 AND 3) MR N KALITA(1,2 AND 3) SC, NRL
9	I.A.(Civil)/2519/2023 in Cont.Cas(C)/567/2018	M/S ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND 6 ORS.	MR H DAS MS. S. BISWAS	
	WITH Cont.Cas(C)/567/2018	ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND 3 ORS.	MR H DAS MS. S KHOUND MR. D KHAN	
10	I.A.(Civil)/2530/2023 in Cont.Cas(C)/119/2017	M/S HILLS TRADE AGENCIES Versus SANJIV SHYAM AND ANR		
	WITH Cont.Cas(C)/119/2017	M/S HILLS TRADE AGENCIES Versus MR. AJIT KAKATI and 2 ORS.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR. T C CHUTIA MR R DHAR MR.M MAHANTA(R-1) MR.H BURAGOHAIN(R-2) MS.M BORAH(R-2) MR D K ROY MS. I KAKATI SC, P W D MS.D GOGOI(R-2)
11	WITH Cont.Cas(C)/114/2017	M/S HILLS TRADE AGENCIES Versus MR. DIBYAJYOTI SAHARIA and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR R DHAR MR.H BURAGOHAIN(R-2) MS.M BORAH(R-2) MS.R DEKA(R-1) SC, P W D MS.D GOGOI(R-2)
	WITH I.A.(Civil)/2517/2023 in Cont.Cas(C)/114/2017	M/S HILLS TRADE AGENCIES Versus SANJIV SHYAM AND ANR.	MR. O P BHATI MR. T C DAS	
12	I.A.(Civil)/2533/2023 in Cont.Cas(C)/277/2019	AGARWAL STORE AND ANR. Versus SIDDHARTH SINGH AND 4 ORS.	MR H DAS	

	WITH Cont.Cas(C)/277/2019	AGARWAL STORE AND ANR. Versus SIDDHARTH SINGH AND 2 ORS. M/S ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND 6 ORS.	MR H DAS MS KEWI MR D KHAN MR H DAS	
13	I.A.(Civil)/2536/2023 in Cont.Cas(C)/276/2019 WITH Cont.Cas(C)/276/2019	ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND 5 ORS. ADMISSION	MR H DAS MS KEWI MR D KHAN	
14	WP(C)/4060/2023 PART-HEARD, FIXED	HINDUSTAN UNILEVER LTD Versus UNION OF INDIA AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	DY.S.G.I.
15	WP(C)/3868/2017	BALAI DAS and 4 ORS Versus THE UNION OF INDIA and 3 ORS	MR. P C DAS MR.S PAUL MR.I HAQUE	MR. B SARMA (SC, NF RLY) MR.A BARKAKATI
16	WP(C)/5207/2018 FIXED	HASIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. P P DUTTA MR. A BORUA	MR. D NATH
17	WP(C)/7535/2018 FIXED	ARUP KUMAR GHOSH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B SARMA MR. M HUSSAIN MS. N BARUAH MR. R I MONDAL	GA, ASSAM MR. Y S MANNAN SC, REVENUE SC, FINANCE DEPTT. SC, PWD (NH)
18	WP(C)/580/2019	SABITRI BARMAN Versus THE UNION OF INDIA AND 6 ORS.	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	GA, ASSAM ASSTT.S.G.I. SC, FINANCE DEPTT. SC, REVENUE
19	WP(C)/966/2019	SEKENDAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
20	WP(C)/7734/2019 FIXED	ON THE DEATH OF SYED ALI MOLLAH HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	GA, ASSAM SC, REVENUE
21	WP(C)/9534/2019 B/O	DIBYAJYOTI GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM SC, REVENUE
22	WP(C)/1136/2020	ALIDUR RAHMAN @ ABDUL RAHMAN Versus UNION OF INDIA AND 7 ORS.	MR. P K DAS MS B DAS	SC, PNRD GA, ASSAM MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
23	WP(C)/3654/2020	GANESH CH. DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K SEN MR FAIZUL HOQUE	MR D K BHATTACHARYYA (R-3) SC, CO OP MR. S K GHOSH MR. N DEKA (R-3) MS F AHMED MR. M GOGOI (R-3) MS E CHOUDHURY (R-3) MR A R BAROOAH (R-3)
24	WP(C)/4005/2020	HAJI NUR UDDIN Versus THE STATE OF ASSAM AND 7 ORS	MR. D P BORAH MR B PAUL	GA, ASSAM

25	WP(C)/4389/2020 FIXED	GAUTAM LAHKAR AND 2 ORS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 8 ORS	MR. S BORA MR. D P MANDAL MS J RAJKUMARI	MR. D DAS SR. ADV (R-7,8) MR G N SAHEWALLA (R7) MD ASLAM MR D SENAPATI (R7) MR H K NATH (R-7,8) MR P NAYAK, SC, GMDA AND GMC MR. MANAS J MISRA MR. A CHETIA (R7) MS M KAKOTY (R-7,8) MS. S. TODI (R7) MR H K SARMA (R7) SC, G M D A SC, GMC
	WITH I.A.(Civil)/3747/2022 in WP(C)/4389/2020	SURESH KUMAR KASHIWAL Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 11 ORS	MR. R B PHOOKAN MR. R B PHOOKAN R SARMAH	GA, ASSAM SC, GMDA AND GMC SC, GMC
26	WP(C)/5347/2020	ECONOMIC DEVELOPMENT ORGANISATION Versus THE UNION OF INDIA AND 6 ORS	MR. A D CHOUDHURY	MR. P S BHATTACHARYYA ASSTT.S.G.I.
27	WP(C)/176/2021	ACHYUT KUMAR BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MS. P BARMAN	GA, ASSAM SC, REVENUE
28	WP(C)/624/2021	M/S NAHAR AND SONS SERVICE STATION Versus UNION OF INDIA AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	MR. T J MAHANTA (R-6) GA, ASSAM MR. P P DUTTA MR H GUPTA MR. A BORUA (R-6) MR T GOGOI (R-6) MS P SARMA ASSTT.S.G.I.
	WITH I.A.(Civil)/1340/2021 in WP(C)/624/2021	M/S NAHAR AND SONS SERVICE STATION Versus UNION OF INDIA AND 6 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	GA, ASSAM MR. P P DUTTA ASSTT.S.G.I.
29	WP(C)/761/2021	SANTOS KARMAKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED U U KHAN	GA, ASSAM
30	WP(C)/854/2021 FIXED	NURUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM
31	WITH WP(C)/415/2021	NURUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM
32	WP(C)/954/2021	SARANGA DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
33	WP(C)/1154/2021	M/S ASSOCIATED INDUSTRIES (ASSAM) SPINNING UNIT Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI	GA, ASSAM SC, REVENUE
34	WP(C)/1203/2021	BEHULA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MD H R AHMED MR J ISLAM	SC, PNRD GA, ASSAM
35	WP(C)/1440/2021	BIJAYA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P K BORAH MR. D GOGOI	GA, ASSAM SC, REVENUE

36	WP(C)/2207/2021 FIXED	DR. MOROMI GOSWAMI BHATTACHARYYA Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S BORA (SC, JAL BOARD MR P NAYAK (SC, JAL BOARD)
37	WP(C)/2457/2021	MD. TAJER ALI Versus THE STATE OF ASSAM AND 2 ORS	MD A S AHMED	GA, ASSAM SC, REVENUE
38	WP(C)/2901/2021 FIXED	RUPAM GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, EXCISE DEPTT.
39	WITH WP(C)/2653/2021	SANJAY SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	SC, EXCISE DEPTT.
40	WP(C)/2906/2021 FIXED	DEBAJYOTI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, EXCISE DEPTT.
41	WP(C)/2964/2021	M/S SATYA BUILDERS Versus NORTHEAST FRONTIER RAILWAY	MS. N UPADHYAY	MR A DASGUPTA MR G GOSWAMI SC, NF RLY
42	WP(C)/3036/2021 FIXED	GAUTAM SAIKIA AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR M R ADHIKARI MR. A CHAMUAH MR. B KONWAR MS D DUTTA	GA, ASSAM MR. A SARMA (R-2,3) MR. D DOLEY MR. K KALITA (R-2,3) MR H KALITA (R-2,3) ASSTT.S.G.I.
43	WITH I.A.(Civil)/1248/2021 in WP(C)/3036/2021	GAUTAM SAIKIA AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. A CHAMUAH MR. B KONWAR MS D DUTTA	GA, ASSAM SC, C G S C
43	WP(C)/3359/2021 CAVT. NO.04432/021, FIXED	REHENA KHATUN Versus THE STATE OF ASSAM AND 12 ORS.	MR. R ALI MR. H A AHMED	SC, PNRD GA, ASSAM MR. D P BORAH (r-5) MR. B D DEKA (R-7) N CHAUDHURY (R-7) FOR CAVEATOR MR. G BORDOLOI
44	WP(C)/4145/2021 FIXED	SUNMAI PHUKAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MR. J K GOSWAMI (r-5) SC, ALLAHABAD BANK SC, REVENUE
45	WP(C)/6116/2021 FIXED	ASSAM JATIYA BIDYALAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. B DEKA MR. B DEKA R SARMAH MR D K BHATTACHARYYA MS P BARUAH MS P BARUAH S AZIZ	GA, ASSAM SC, REVENUE SC, NF RLY
46	WP(C)/6941/2021	MR. SIDDHESWAR DEKA @ SIDESWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka S I AKAND	SC. REVENUE
47	WP(C)/6963/2021 WITH WP(C)/2366/2021(D/O), WP(C)/1005/2021(D/O)	M/S ST STORE Versus THE UNION OF INDIA AND 4 ORS	MS S S ZIA	SC, CENTRAL EXCISE CUSTOMS
48	WITH WP(C)/3517/2021	M/S INDIA TRADING AND MARKETING AGENCY Versus THE UNION OF INDIA AND 4 ORS.	MS. N RAI MS S S ZIA	SC, CENTRAL EXCISE CUSTOMS

49	WP(C)/7048/2021	JESMINARA KHATUN AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC. REVENUE
<u>ORDERS</u>				
50	WP(C)/4951/2014 FIXED	MD. ATIQUUR RAHMAN Versus BAJAJ FINANCE LTD. and ANR.	MR.R HUSSAIN MR.H DAS MR.S K TALUKDAR MR.M ALI	
51	WP(C)/1465/2015	NAYANMONI PATOWARY Versus THE STATE BANK OF INDIA and ANR.	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MR.J DEKA	MR.A KHANIKAR(R-2) MR.B KALITA(R-2)
52	I.A.(Civil)/3146/2019 FIXED in WP(C)/7696/2018 WITH WP(C)/7696/2018	SANKAR DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MD. I H KHAN	GA, ASSAM SC, FINANCE
		SANKAR DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. S S ROY (GA, ASSAM, R-1,6 & 7) MR P NAYAK (SC, FINANCE, R-2,3,4,5,8,9)
53	Cont.Cas(C)/6/2021	CHANDAN DEKA Versus S K DAS AND 2 ORS	MR. R GOSWAMI MS. P. KALITA MS. R DEVI	
54	Cont.Cas(C)/10/2021	MOFIDA KHATUN AND 7 ORS Versus ANIMESH TALUKDAR AND ANR	MD. A. RASHID MR. M HUSSAIN MR A K DAS	MS. A HUSSAIN (R-1) MR R ISLAM (R-1) MS M DEKA (R-1) A M I RAHMAN (R-1)
55	WP(C)/1668/2021	RAJANI KANTA DAS (DECEASED) LEGAL HEIRS AND 16 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR S DAS MR. H A SARKAR	SC, CO OP MR. B D GOSWAMI (R-12) MR G JALAN (R-3) MR. J M GOGOI (R-12) MS H DEKA (R-12) SC, FINANCE
56	I.A.(Civil)/44/2023 in Cont.Cas(C)/166/2018 WITH Cont.Cas(C)/166/2018	DHARMA KANTA CHARAH AND ANR. Versus ANANDA KR. DAS AND 7 ORS	MR. M BISWAS MS M DAS	
		DHARMA KANTA CHARAH AND ANR. Versus ANANDA KR. DAS AND ORS.	MR D GOGOI MR. M BISWAS MR. J ABBAS MS M DAS MR. S BARTHAKUR	MS. M BHATTACHARJEE (r-4) MR. R BORPUJARI MR. B GOGOI (R2) MS. M DEVI(R-5) MR. A DAS (R-5) MR P NAYAK (R2) MR. B GOGOI MS. N BORDOLOI (R2)
57	MC/67/2023 IN WP(C)/2195/2012(D/O) in WP(C)/2195/2012	SMTI JAMINI SARKAR and ANR Versus THE STATE OF ASSAM AND 5 ORS		GA, ASSAM SC, REVENUE
58	I.A.(Civil)/2553/2023 IN WP(C)/4844/2021(D/O) in WP(C)/4844/2021	THE UCO BANK AND 5 ORS Versus M/S INDRAPRASTH ROLLER FLOUR MILLS AND 2 ORS.	MR. M SHARMA MR P AGARWAL MR H K SARMA MS. S YASMIN	MR. M K CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 11/09/2023

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023

8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 11th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3102/2023 FIXED	HAREN KARMAKAR @J ARU LOHAR@BABUL KARMAKAR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MS. L ISLAM	PP, ASSAM
2	Bail Appln./3140/2023	NIPU HANDIQUE Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA MS H.K.KASHYAP	PP, ASSAM
3	Bail Appln./3142/2023	SHAHJAHAN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	PP, ASSAM
<u>MOTION (AB)</u>				
4	AB/3072/2023	DIPEN MITRA AND ANR Versus THE STATE OF ASSAM	MR. A PAUL MS S BHOWMICK	PP, ASSAM
5	AB/3081/2023	ASHIM SUTRADHAR AND 8 ORS Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
<u>MOTION</u>				
6	Crl.Rev.P./329/2023 FIXED	AJIT ROY Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
7	Crl.Rev.P./377/2023	RATUL ALI @ RATUL SARMA @ MD. NUR JAMAL ALI Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN J A SIKDAR	PP, ASSAM
WITH				
	I.A.(Crl.)/824/2023 in Crl.Rev.P./377/2023	RATUL ALI @ RATUL SARMA @ MD. NUR JAMAL ALI Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN J A SIKDAR	PP, ASSAM

8	Crl.Pet./947/2023	MD. ABUL HUSSAIN Versus THE STATE OF ASSAM	MR S AHMED SANOWARA KHATUN	PP, ASSAM
<u>ADMISSION</u>				
9	Crl.Pet./1072/2022 WITH LCR 2 FILES, FIXED	BIDYA SAGAR SINGHA Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MS I PATAR MR P R SARMA MR D MEDHI B ALI SK	PP, ASSAM
10	CRL.A(J)/100/2023	TAPAN DAS Versus STATE OF ASSAM AND ANR.	MR. J KALITA	PP, ASSAM
	WITH I.A.(Crl.)/823/2023 in CRL.A(J)/100/2023	TAPAN DAS Versus STATE OF ASSAM AND ANR.	MR. J KALITA	PP, ASSAM
11	Crl.Pet./194/2023 FIXED	ARMOL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS.	MR H KALITA	MR. I U CHOWDHURY (R-2 to 9) MR. J ABBAS (R-2 to 9) MR S A BARBHUYAN (R-2 to 9) PP, ASSAM
12	Crl.Pet./426/2023 FIXED	SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MS R DEKA	MS. R CHOUDHURY (r-2,3and 4) MR. A H M R CHOUDHURY (r-2,3and 4) PP, ASSAM
13	Crl.Pet./444/2023 FIXED	NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MS R DEKA	MS. R CHOUDHURY (r-2,3 and 4) MR. A H M R CHOUDHURY (r-2,3 and 4) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./2526/2023 FIXED	MAHMUD HASAN Versus THE STATE OF ASSAM	U U KHAN MR A AHMED MR A AHMED	PP, ASSAM
15	Bail Appln./2746/2023 FIXED	MRIDUL BHUYAN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
16	Bail Appln./2808/2023 WITH LCR, FIXED	RAHUL MALLA AND ANR Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
17	Bail Appln./2972/2023 FIXED	NARAYAN KALITA Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
18	Bail Appln./2984/2023 FIXED	KAJI AFJALUR RAHMAN Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
19	Bail Appln./2993/2023 FIXED	HAKIM ALI AND ANR. Versus THE STATE OF ASSAM	MR. S HOQUE	PP, ASSAM
20	Bail Appln./3037/2023 FIXED	KRISHNA KALITA @ DEEPJYOTI @ LARA AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
21	Bail Appln./3120/2023 FIXED	JOYRAM DEORI Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/3623/2022 FIXED	MUMINUL ISLAM MAZUMDER Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
23	AB/3689/2022 FIXED	MANJUR ALI AND4 ORS Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM

24	AB/70/2023 FIXED	REZZAK-UL ISLAM @ REZZAK ALI AND 8 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. N AHMED MR. S K M ALOMGIR	MR. M A MONDAL (FOR INFORMANT) MR M AHMED (FOR INFORMANT) PP, ASSAM
	WITH			
25	AB/196/2023	SOBAHAN ALI AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	MR. M A MONDAL (FOR INFORMANT) MR M AHMED (FOR INFORMANT) PP, ASSAM
	WITH			
26	AB/2499/2023	JORIP UDDIN AND 4 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR A BASUMATARY	PP, ASSAM
27	AB/309/2023 FIXED	JYOTISH KAIBARTA Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	MR F HAQUE MR. S K M ALOMGIR PP, ASSAM
28	AB/602/2023 FIXED	KUDRAT ALI Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	PP, ASSAM
29	AB/711/2023 FIXED	VISHNU KUMAR @ VISHNU BIYANI Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
30	AB/713/2023 FIXED	BHASKAR SHARAN Versus THE STATE OF ASSAM	MR. K K NANDI MS S DEY MISS. R. DAS	PP, ASSAM
31	AB/850/2023 FIXED	MD. AKHTARUL HUSSAIN Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
32	AB/1078/2023 FIXED	MAKIBUL ISLAM Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
33	AB/1169/2023 FIXED	SHIRAJ UDDIN SHEIKH @ SIRAJ SK AND 3 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
34	AB/1187/2023 FIXED	JOHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
35	AB/1496/2023 FIXED	NILIMA SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
36	AB/1540/2023 FIXED	PRANJIT DAIMARI @ JETLEE Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
37	AB/1740/2023 FIXED	DR. KHALIL ULLAH SIDDIQUE AND ANR Versus THE STATE OF ASSAM	MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
38	AB/1789/2023 FIXED	KUDDUS ALI PATHAN @ ABDUL KUDDUS PATHAN AND 6 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
39	AB/1800/2023 FIXED	REKIBUDDIN AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. A SARMAH MS. N KALITA	PP, ASSAM
40	AB/2157/2023 FIXED	SHANUR ALOM @ SHAHANUR ALOM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
41	AB/2204/2023 FIXED	MD. SAMAR ALI @ MD SAMON ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	PP, ASSAM

42	AB/2217/2023 FIXED	SUMNATH NARAH Versus THE STATE OF ASSAM	MR. R P HAZARIKA MR M J DEURI MR. T DEORI	PP, ASSAM
43	AB/2357/2023 WITH LCR, OFFICE NOTE, FIXED	AMINUL HOQUE @ AMINUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED MR M RAHMAN I AMIN	PP, ASSAM
44	AB/2438/2023 FIXED	BALL BAHADUR THAPA @ TINKU Versus THE STATE OF ASSAM	MR P DAS A DAS MS N BARUAH	PP, ASSAM
45	AB/2500/2023 FIXED	DILIP SARKAR Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
46	AB/2521/2023 FIXED	SAIDUR ALOM @ NADU Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
47	AB/2785/2023 FIXED	B D NATH ALIAS BAPAN DEBNATH Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
48	AB/2816/2023 FIXED	MUSLIM ALI AND 4 ORS Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
49	AB/2820/2023 FIXED	PADMA KANTA HAZARIKA Versus THE STATE OF ASSAM	MR. N J KHATANIAR P BORAH	PP, ASSAM
50	AB/2894/2023 FIXED	MD JAMIR ALI Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
51	AB/2916/2023 FIXED	AFTAB ALI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR	PP, ASSAM
52	AB/2919/2023 FIXED	JIAUR RAHMAN @ HABIBUR RAHMAN Versus THE STATE OF ASSAM	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
53	AB/2996/2023 FIXED	MOSTAFA MOTIOR MONDAL @ MOSTAFA MOTIYAR MANDAL AND ANR Versus THE STATE OF ASSAM	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
54	AB/3027/2023 FIXED	ARUN ACHARJEE Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
55	AB/3038/2023 FIXED	WARISH ALI @ S K WARISH ALI AND ANR. Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
<u>ORDERS</u>				
56	I.A.(CrI.)/621/2017 WITH OFFICE NOTE, FIXED in CrI.A./299803/2017	CENTRAL BUREAU OF INVESTIGATION Versus AMARJYOTI BEZBARUAH and 15 ORS,	MR. S C KEYAL SC, CBI	S K LAHKAR MR S DAS (R-4,5,8) MR. A K PURKAYASTHA(R-8) D TALUKDAR MR. M K MAJUMDAR(R-8) MR. G CHOUDHURYR-6and7, 9 to 16 P CHOUDHURY MR. K K GOSWAMI(R- 6&7, 9 to 16)
	WITH CrI.A./299803/2017 (Filing Number)	CENTRAL BUREAU OF INVESTIGATION Versus SHRI AMARJYOTI BEZBARUAH and 15 ORS	MR.S C KEYAL	
	WITH CrI.L.P./85/2017	CENTRAL BUREAU OF INVESTIGATION Versus AMARJYOTI BEZBARUAH and 15 ORS,	MR.S C KEYAL SC, CBI	MR S DAS MR. G CHOUDHURY(R-6&7, 9 to 16) MR.K K GOSWAMIR-6and7, 9 to 16

57	Crl.Pet./659/2017 WITH LCR 6 FILES, FIXED	MAKIBAR RAHMAN Versus MUSSTT. TAHMINA BEGUM and 3 ORS.	MR.SHEKHAR CHAUHAN MR.S CHAUHAN MR.A R SHOME	MRS.M B BARUAH(R-1&3)(R-2) PP, ASSAM
58	Crl.Pet./767/2023 FIXED	DILIP MALAKAR Versus THE STATE OF ASSAM AND ANR	MR. J PAUL MR. A PAUL	PP, ASSAM
HEARING				
59	Crl.Pet./839/2013 WITH LCR 1 FILE, FIXED	HEMANT KUMAR AGARWAL and ANR Versus THE STATE OF ASSAM	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/09/2023

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1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday, 11th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF THE
HONOURABLE SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	CRL.A(J)/58/2019 8 Y 5 M 5 D:	BIRU CHETRY Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 11/09/2023

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023